

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000045/2023	PRAGYANA PARAMITA PARIDA VS M/S. SREI EQUIPMENT FINANCE PVT. LTD., KOLKATA	BADRINARAYAN PANDA VS M/S. SREI EQUIPMENT FINANCE PVT. LTD., KOLKATA	// () //
2	BLAPL/0007614/2023	DEBARAJ MAJHI VS STATE OF ODISHA	BIJAYA KUMAR DASH VS STATE OF ODISHA	JHARIGAM /20 /2020 ADJ,UMERKOTE(Nabarangapur) CT/0000029/2020
3	BLAPL/0007615/2023	SOMNATH PRUSETH VS STATE OF ODISHA	NARESH KUMAR NAIK VS STATE OF ODISHA	SUNDARGARH TOWN /91 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000392/2023
4	BLAPL/0007616/2023	SAMARSINGH PRADHAN @ PETU @ PETURAM PRADHAN VS STATE OF ODISHA	DEVIKES DAS VS STATE OF ODISHA	G.UDAYAGIRI /22 /2011 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000065/2019
5	BLAPL/0007617/2023	HARSHAMAN BEHERA @ HARSHMAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000016/2023
6	BLAPL/0007618/2023	JAGAN JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS STATE OF ODISHA	ANANDAPUR /113 /2023 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Kendujhar) GR/0000113/2023
7	BLAPL/0007619/2023	MAJHIABABU @ SANTOSH SATAPATHY VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS STATE OF ODISHA	SONEPUR /161 /2020 () //
8	BLAPL/0007620/2023	NANDAKISHORE SETHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS STATE OF ODISHA	KISHORENAGAR (ANUGUL) /91 /2017 () //
9	BLAPL/0007621/2023	JIBANDEEP LIMA @ JAAN VS STATE OF ODISHA	S.S.RAY (2) VS STATE OF ODISHA	R.UDAYAGIRI /111 /2020 () //
10	BLAPL/0007622/2023	BISWANATH BISOI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS STATE OF ODISHA	B.SINGHPUR /121 /2021 () //
11	BLAPL/0007623/2023	DHIRENDRA BARIK VS STATE OF ODISHA	UMAKANTA BARIK VS STATE OF ODISHA	GOLAMUNDA /91 /2023 () //

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12	BLAPL/0007624/2023	PURNANANDA MENDALI VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /159 /2021 () //
13	BLAPL/0007625/2023	AMIT DHALI VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /83 /2022 () //
14	BLAPL/0007626/2023	KHORA BALARAM @ K. BALARAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /46 /2021 () //
15	BLAPL/0007627/2023	AKASH @ PRINCE SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBADOLA /88 /2023 () //
16	BLAPL/0007628/2023	SUSHANTA PENTHEI VS STATE OF ODISHA	UMAKANTA BARIK VS	JODA /162 /2023 () //
17	BLAPL/0007629/2023	D. RABI PRADHAN @ D. RABI MATIA @ RABI PRADHAN VS STATE OF ODISHA	KANTIRIMAYA SAHOO VS	KHALLIKOTE /48 /2021 () //
18	BLAPL/0007630/2023	SARVESH PATEL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /164 /2023 () //
19	BLAPL/0007631/2023	BEGAR MARNDI @ BEGTAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 () //
20	BLAPL/0007632/2023	LALITA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	PARJANG /2 /2020 () //
21	BLAPL/0007633/2023	RAJESH KUMAR RAJAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /123 /2020 () //
22	BLAPL/0007634/2023	GIRIDHARI MOHARANA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	CHOUDWAR /226 /2021 () //
23	BLAPL/0007635/2023	ANIL NIAL	SURYAKANTA DWIBEDI	KHAPRAKHOL /93 /2023

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		VS	VS	()
24	BLAPL/0007636/2023	STATE OF ODISHA DASARATH BARMA	JUGALA KISHORE PANDA	// AMBADOLA /88 /2023
		VS	VS	()
25	BLAPL/0007637/2023	STATE OF ODISHA MUKKA MADHI	PRANAB KUMAR DAS	// KALIMELA /171 /2022
		VS	VS	()
26	BLAPL/0007638/2023	STATE OF ODISHA BIKU @ KRUTIBASH PAIKARAY	MANAS KUMAR CHAND	// NIRAKARPUR /5 /2018
		VS	VS	()
27	BLAPL/0007639/2023	STATE OF ODISHA BABINI MALLIK	ARJEET MISHRA	// KENDRAPARA SADAR /324 /2023
		VS	VS	()
28	BLAPL/0007640/2023	STATE OF ODISHA ABINASH SAHANI	PRANAB KUMAR SAMANTRAY	// PHIRINGIA /87 /2023
		VS	VS	()
29	BLAPL/0007641/2023	STATE OF ODISHA SANTOSH RAY	MANAS KUMAR CHAND	// NCB BHUBANESWAR /7 /2021
		VS	VS	()
30	BLAPL/0007642/2023	STATE OF ODISHA PABITRA BISWAS	JUGALA KISHORE PANDA	// KHAPRAKHOL /105 /2023
		VS	VS	()
31	BLAPL/0007643/2023	STATE OF ODISHA BRAJESH AHIRWAR	ASIT KUMAR JENA	// KALIMELA /102 /2023
		VS	VS	()
32	BLAPL/0007644/2023	STATE OF ODISHA SADASIB HARIJAN	G.N.PANIGRAHI	// ORKEL /13 /2020
		VS	VS	()
33	BLAPL/0007645/2023	STATE OF ODISHA MANIKA TANGUL	ASIT KUMAR JENA	// / /0
		VS	VS	()
34	BLAPL/0007646/2023	STATE OF ODISHA ROSNI BEGUM	MANAS KUMAR CHAND	// DHANUPALI /68 /2023
		VS	VS	()

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35	BLAPL/0007647/2023	STATE OF ODISHA KHEMRAJ NAGESH VS	ASIT KUMAR JENA VS	// ORKEL /222 /2022 ()
36	BLAPL/0007648/2023	STATE OF ODISHA ANIL AHIRWAR VS	ASIT KUMAR JENA VS	// KALIMELA /102 /2023 ()
37	BLAPL/0007649/2023	STATE OF ODISHA PRATAP BAGCHI VS	ASIT KUMAR JENA VS	// MALKANGIRI /98 /2023 ()
38	BLAPL/0007650/2023	STATE OF ODISHA HEMANANANDA @ HEMANANDA KHADIA @ GUJU JUGALA KISHORE PANDA VS	VS	// KIAKATA /42 /2023 ()
39	BLAPL/0007651/2023	STATE OF ODISHA PRABHAKAR PALASI VS	NALINI KANTA SAHOO VS	// M.V.79 /27 /2023 ()
40	BLAPL/0007652/2023	STATE OF ODISHA CHIKUN DIGAL VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /99 /2022 ()
41	BLAPL/0007653/2023	STATE OF ODISHA BADAL GOUDA VS	AMULYA RATNA PANDA VS	// SURADA /88 /2023 ()
42	BLAPL/0007654/2023	STATE OF ODISHA ADYAJYOTI NAYAK VS	MANORANJAN MISHRA VS	// EOW,BHUBANESWAR /4 /2022 ()
43	BLAPL/0007655/2023	STATE OF ODISHA BIBEK GHASI VS	RABINDRA NATH PRUSTY VS	// LAIKERA /396 /2020 ()
44	BLAPL/0007656/2023	STATE OF ODISHA SANKAR NAYAK VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /105 /2023 ()
45	BLAPL/0007657/2023	STATE OF ODISHA BISWANATH KARNA VS STATE OF ODISHA	ANIRUDHA DAS VS	// TARBHA /159 /2021 () //

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46	BLAPL/0007658/2023	MD. MUKTAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	//0 () //
47	BLAPL/0007659/2023	NILA@NILAMANI LUHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /68 /2023 () //
48	BLAPL/0007660/2023	PRAMESH PRADHAN@ RANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /151 /2021 () //
49	BLAPL/0007661/2023	GUNDA @ SK RABI VS STATE OF ODISHA	SAROJ BARIK VS	SAHADEV KHUNTA /184 /2023 () //
50	BLAPL/0007662/2023	DWARIKA GUPTA VS STATE OF ODISHA	SUBRATA PANDA VS	HINDOL /118 /2023 () //
51	BLAPL/0007663/2023	LALU @ SK TAJUDDIN VS STATE OF ODISHA	SAROJ BARIK VS	JALESWAR /303 /2023 () //
52	BLAPL/0007664/2023	SHAILA MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /66 /2023 () //
53	BLAPL/0007665/2023	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATSINGPUR /199 /2022 () //
54	BLAPL/0007666/2023	HARI NAYAK VS STATE OF ODISHA	ARJEET MISHRA VS	JEYPORE TOWN /146 /2023 () //
55	BLAPL/0007667/2023	SUDAM @ SUDAM CHARAN NAYAK @ KANARA CHARAN NAYAK VS STATE OF ODISHA	AMALYAKNA PANDA VS	GOCHHAPADA /168 /2022 () //
56	BLAPL/0007668/2023	MILAN PATRA @ MILAN KUMAR PATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BOUDH /275 /2020 () //
57	BLAPL/0007669/2023	SAMEER SABAR	SUCHIT KUMAR NAYAK	MOHANA /64 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007670/2023	SIMAN DIGAL @ SUMAN DIGAL	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007671/2023	HRUSHI BEHERINIA	BASANTA KUMAR DAS	KHUNTA /1 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007672/2023	SONU PANDA @ SWARANJIT PANDA	MANAS KUMAR CHAND	MAHAKALPARA /23 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007673/2023	GOBINDA BISOI	B.R.MOHANTY	BADACHANA /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007674/2023	JNANENDRA NAYAK	AMULYA RATNA PANDA	JHARSUGUDA SADAR /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007675/2023	R.ANIL @ R. ANIL REDDY	JYOTIRMAYA SAHOO	BADABAZAR /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007676/2023	BASUDEV MALLIK @ SIPUL MALLIK	UDIT RANJAN JENA	BINJHARPUR /258 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007677/2023	PAPUA DHAL	ASHOK KUMAR BEHERA	BINJHARPUR /258 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007678/2023	SATYA RANJAN NAYAK @ LULU	RASHMIKANTA MAHALIK	MANCHESWAR P.S. /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007679/2023	ANGURA KANHAR	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007680/2023	BIKASH BHOI @ GULU @ BADAL	SANJIB KUMAR BHANJADEO	BALIANTA P.S. /341 /2018
		VS	VS	()

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69	BLAPL/0007681/2023	STATE OF ODISHA SEEMANCHAL @ SIMANCHAL KUTRUKA VS	SANJIB KUMAR BHANJADEO VS	// CHANDILI /33 /2019 ()
70	BLAPL/0007682/2023	STATE OF ODISHA MAJESH SABAR VS	SUCHIT KUMAR NAYAK VS	// PADMAPUR /10 /2023 ()
71	BLAPL/0007683/2023	STATE OF ODISHA DIPAK MALI VS	PRASANTA KUMAR NANDA VS	// / /0 ()
72	BLAPL/0007684/2023	STATE OF ODISHA PABITRA MANDAL VS	SANTOSH KUMAR MAHANTY VS	// MATHILI /125 /2020 ()
73	BLAPL/0007685/2023	STATE OF ODISHA BINOD SAHU @ BINA @ BINOD KUMAR SAHU VS	SIDHESWAR MOHANTY VS	// ORIENT /191 /2020 ()
74	BLAPL/0007686/2023	STATE OF ODISHA (EXCISE) DUSASANA MALLICK VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /192 /2022 ()
75	BLAPL/0007687/2023	STATE OF ODISHA MANAS SULANKI @ CHANDIL VS	RAMAKANTA SAHOO VS	// KEONJHAR SADAR /114 /2020 ()
76	BLAPL/0007688/2023	STATE OF ODISHA PRIYABRATA MOHARANA VS	PRAVASH CHANDRA JENA VS	// MAHILA P.S.(BBSR) /79 /2023 ()
77	BLAPL/0007689/2023	STATE OF ODISHA BABULA JANI VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /88 /2023 ()
78	BLAPL/0007690/2023	STATE OF ODISHA GURUCHARAN SAHANI VS	PRANAB KUMAR SAMANTRAY VS	// PHIRINGIA /87 /2023 ()
79	CMAPL/0000470/2023	STATE OF ODISHA KUMUDINI SAMANTARA VS JOINT COMMNR., SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ADV. VS	// // ()

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80	CMAPL/0000471/2023	ANJAN KUMAR PATRA VS STATE OF ORISSA	ADV. VS	// 0 //
81	CMAPL/0000472/2023	VADDI TIRUPATI RAO VS F.C.I., BBSR	ASHOK KUMAR PRADHAN VS	// 0 //
82	CMAPL/0000473/2023	ANIRUDHA SAHU VS STATE OF ODISHA	ADV. VS	// 0 //
83	CMAPL/0000474/2023	UDAYA CHANDRO SAHU VS STATE OF ODISHA	ADV VS	// 0 //
84	CMAPL/0000475/2023	ARCHANA SAHU VS BISHNUPRIYA SAHU	ADV. VS	// 0 //
85	CMAPL/0000476/2023	ARCHANA SAHU VS BISHNUPRIYA SAHU	ADV. VS	// 0 //
86	CMP/0000752/2023	SUJIT KUMAR DAS VS PADMALOCHAN DAS	J.K.MISHRA (2) VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001955/2021
87	CMP/0000753/2023	SASIBHUSAN PUROHIT VS PRAKASH CHANDRA PUROHIT	PRASANTA KUMAR SATAPATHY VS	// 0 //
88	CMP/0000754/2023	HASAN ALLI SAHA @ HASEN ALISHA VS BABAJI SAMAL	RAMA CHANDRA MOHANTY VS	// 0 //
89	CMP/0000755/2023	SUBASINI BEHERA VS DEBASIS BEHERA	ASHOK KUMAR SARANGI VS	// 0 //
90	CMP/0000756/2023	TUSARKANTI NAYAK VS PATITAPABAN NAYAK	DAITARI PRADHAN VS	// 0 //
91	CONTC/0004565/2023	TRILOCHAN PANDA	ADV	//

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		VS	VS	0
92	CONTC/0004566/2023	SANJAY KUMAR SINGH, I.A.S. PRAHALLAD DIKSHIT	ADV	//
		VS	VS	0
93	CONTC/0004567/2023	ASWATHY S., I.A.S. ARTABANDHU CHHOTARAY	ADV	//
		VS	VS	0
94	CONTC/0004568/2023	ASWATHY S., I.A.S. MAHENDRA KUMAR TRIPATHY	ADV.	//
		VS	VS	0
95	CONTC/0004569/2023	ASWATHY S., I.A.S. SUSANTA KUMAR KHANDAYATRAY	ADV	//
		VS	VS	0
96	CONTC/0004570/2023	ASWATHY S., I.A.S. BIDYADHAR PATRA	ADV.	//
		VS	VS	0
97	CONTC/0004571/2023	ASWATHY S, IAS BIBHUTI BHUSAN RATH	ADV.	//
		VS	VS	0
98	CONTC/0004572/2023	ANU GARG, PRINCIPAL SECY. TO GOVT., WR DEPT., RAJIV BHAWAN, BBSR NIHAR RANJAN SAHOO	ADV	//
		VS	VS	0
99	CONTC/0004573/2023	ASWASTHY S., SECY., S AND ME DEPT. KUNJABANA PATEL	ADV	//
		VS	VS	0
100	CONTC/0004574/2023	VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT. SANKARSANA NAYAK	ADV	//
		VS	VS	0
101	CONTC/0004575/2023	KALYANA SOURAV DASH, BLOCK DEVLOPMENT OFFICER, BHUBAN KALI CHARAN SADANGI	ADV	//
		VS	VS	0
102	CONTC/0004576/2023	SUSHIL KUMAR LOHANI, I.A.S. SANKAR BEHERA	TAPAN KUMAR JENA SAMANTA	//
		VS	VS	0

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103	CONTC/0004577/2023	SURESH KUMAR VASHISTH, SECY. TO GOVT., H AND FW DEPT., BBSR M/S R.S. OIL INDUSTRIES, CHANDANNAGAR VS	SANTOSH KUMAR DWIVEDY VS	// // ()
104	CONTC/0004578/2023	DR.K.MURUGESAN(MS)ENVIRONMENT CUM SPECIAL SECRETARY,STATE POLLUTION CONTROL BOARD,PARIBESH BHAWAN SUNANDA KUMARI NAYAK VS	HARIPAD MOHANTY VS	// // ()
105	CONTC/0004579/2023	ASHSIS ISWAR PATIL, COLLECTOR, KANDHAMAL RAMA CHANDRA GIRI VS	SUSHANTA KUMAR MISHRA VS	// // ()
106	CONTC/0004580/2023	ASWATHY S., I.A.S. PRAKASH RANJAN MISHRA VS	ADV. VS	// // ()
107	CONTC/0004581/2023	SANJAY KUMAR SINGH, IAS MANOJ KUMAR ACHARYA VS	ADV VS	// // ()
108	CONTC/0004582/2023	ASWATHY S., I.A.S. SUKANTA CHANDRA PARIDA VS	ADV. VS	// // ()
109	CONTC/0004583/2023	SAMARTH VERMA, I.A.S. RABINDRANATH PANDA VS	ADV. VS	// // ()
110	CONTC/0004584/2023	RATNAKAR DALAI, SUPERINTENDING ENGR., PURI IRRIGATION DIVN. HEMANTA KUMAR PARHI VS	PRASANTA KUMAR MISHRA VS	// // ()
111	CONTC/0004585/2023	USHA PADHI, I.A.S. GIRISH CHANDRA TRIPATHY VS	PRASANTA KUMAR MISHRA VS	// // ()
112	CONTC/0004586/2023	USHA PADHI, I.A.S. BAIDHAR HEMBRAM VS	SURENDRA NATH PANDA VS	// // ()
113	CONTC/0004587/2023	MANISH KUMAR, GENERAL MANAGER, UCO BANK, KOLKATA SANJAYA KUMAR DAS VS	ADV. VS	// // ()
		SANGRAM KESHARI MAHAPATRA, STATE PROJECT DIRECTOR, ADARSHA VIDYALAYA SANGATHAN, BBSR		

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114	CONTC/0004588/2023	K BHUBANESWARI VS SATYABRATA SAHU	ADV. VS	// 0 //
115	CONTC/0004589/2023	SUBASH CHANDRA MAHAPATRA VS DIBYAJYOTI PARIDA, COLLECTOR CUM D.M., GANJAM	ADV. VS	// 0 //
116	CONTC/0004590/2023	NIRMALA SAHU@NIRMALA SAHOO VS DILLIP KUMAR SETHY, TAHASILDAR, PATTAMUNDAI	ADV VS	// 0 //
117	CONTC/0004591/2023	SOMANATH TRIPATHY VS VIR VIKRAM YADAV, COMMNR. CUM SECY., FOOD SUPPLIES AND CONSUMER WELFARE DEPT.	PRABIR KUMAR RAY VS	// 0 //
118	CONTC/0004592/2023	PUSHPALATA SARANGI VS A. ASHWASTHI, I.A.S.	ADV. VS	// 0 //
119	CONTC/0004593/2023	AKSHYA KUMAR SABUT VS VIR VIKRAM YADAV, COMMNR CUM SECY., FOOD SUPPLIES AND CONSUMER WELFARE DEPT.	PRABIR KUMAR RAY VS	// 0 //
120	CONTC/0004594/2023	BANALATA PRADHAN VS SANTOSH KUMAR, ADDL., SECY., TO GOVT. DRINKING WATER AND SANITATION, PR AND DW DEPT	ADV VS	// 0 //
121	CONTC/0004595/2023	RAJESH KUMAR PARIDA VS DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
122	CONTC/0004596/2023	PARAMA MUDULI VS ABDAAL M. AKHTAR, IAS	ADV. VS	// 0 //
123	CONTC/0004597/2023	GOPAL CHANDRA SUBUDHI VS S.K.BANSAL, I.P.S.	BHAWANI SANKAR PANIGRAHI VS	// 0 //
124	CONTC/0004598/2023	BHANUMATI DALAI VS D.BHAUSAHEB, IAS	ADV. VS	// 0 //
125	CONTC/0004599/2023	RASHMI REKHA NAYAK	M/s Parthendu Roy	//

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		VS	VS	0
126	CONTC/0004600/2023	BIJAYA KUMAR KULANGI, I.A.S. BASANTA KUMAR NANDA	ADV	//
		VS	VS	0
127	CONTC/0004601/2023	ASWATHI S, I.A.S. SIVARAM BHOLA	ADV.	//
		VS	VS	0
128	CONTC/0004602/2023	ASWATHI S, I.A.S. GIRIJA SANKAR MAHAPATRA	ADV.	//
		VS	VS	0
129	CONTC/0004603/2023	ASWATHI S, IAS GADADHAR NAYAK	ADV	//
		VS	VS	0
130	CONTC/0004604/2023	ANU GARG, I.A.S. MANORANJAN PATNAIK	ADV.	//
		VS	VS	0
131	CONTC/0004605/2023	ASWATHI S, IAS PADMA CHARAN MOHANTY	ADV.	//
		VS	VS	0
132	CONTC/0004606/2023	ASWATHI S., I.A.S. DILLIP KUMAR DASH	ADV.	//
		VS	VS	0
133	CONTC/0004607/2023	DIPTI RANJAN SATHI, SUB COLLECTOR, KHURDA ARUN KUMAR RAUTARAY	ADV.	//
		VS	VS	0
134	CONTC/0004608/2023	BISWANATH TARAI, D.E.O. KHURDA JANARDAN NAYAK	ADV	//
		VS	VS	0
135	CONTC/0004609/2023	PROF. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITU, VANIVIHAR, BBSR RAJ KISHOR DEO	SATYA MOHANTY	//
		VS	VS	0
136	CONTC/0004610/2023	SATYABRATA SAHU, IAS BHAGABAN MUDULI	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004611/2023	PREM CHANDRA CHOUDHURY, I.A.S. UMAKANTA JENA VS	ADV. VS	// // ()
138	CONTC/0004612/2023	BINITA BIJAYINI PRADYUMNA MOHAPATRA VS	ADV. VS	// // ()
139	CONTC/0004613/2023	R.P.KOCHE, ADDL. DGP, SAP, CC AND CA, ODISHA KANHU CHARAN SAHOO VS	SANJIT MISHRA VS	// // ()
140	CONTC/0004614/2023	BHABANI SANKAR CHAINI, COLLECTOR AND D.M., CUTTACK ALIVA ALOK PRAVA SWAIN VS	ADV VS	// // ()
141	CONTC/0004615/2023	PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA SUNIT KUMAR SWAIN VS	ADV VS	// // ()
142	CONTC/0004616/2023	PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA DR. PADMAJA PANDIT VS	ADV VS	// // ()
143	CONTC/0004617/2023	PROF. NAVANEETA RATH, DIRECTOR, UNIVERSITY GRANTS COMMISSION H.R.DEVLOPMENT CENTRE UTKAL UNIVERSITY SIBASANKAR MOHAPATRA VS	ADV VS	// // ()
144	CONTC/0004618/2023	MD. SADIQUE ALAM, DIRECTOR OF INDUSTRIES, ODISHA, CUTTACK ASWINI KUMAR NAYAK VS	ADV VS	// // ()
145	CONTC/0004619/2023	RANJAN KUMAR SAHOO, TAHASILDAR, G. UDAYAGIRI, KANDHAMAL PRANAV KISHORE MOHAPATRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
146	CONTC/0004620/2023	ER. PRADEEP KUMAR SAMAL, ENGINR. IN CHIEF, RURAL WORKS, ODISHA BIJAYA KRUSHNA NAYAK VS	ADV. VS	// // ()
147	CONTC/0004621/2023	SANGRAMJIT NAYAK, DIRECTOR MUNICIPAL ADMINISTRATION EX OFFICIO PADMANABHA JENA VS	ADV VS	// // ()
		RAHUL P.R., I.P.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0004622/2023	RADHAKANTA BARIK VS	ADV. VS	// ()
149	CONTC/0004623/2023	RAGHUNATH PRATIHARI, DIRECTOR (H.R.D.), OPTCL RABINDRA KUMAR PATEL VS	ADV VS	// // ()
150	CONTC/0004624/2023	SURESH KUMAR VASHISHTH, I.A.S. DR. BIJAY KUMAR MOHANTY VS	ADV VS	// // ()
151	CONTC/0004625/2023	PROF. DR. SACHIDANANDA MOHANTY, DIRECTOR, CIRECTOERATE OF MEDICAL EDUCATION AND TRAINING, BBSR SUBRAT KUMAR TRIPATHY VS	HEMANTA KUMAR MOHANTA VS	// // ()
152	CONTC/0004626/2023	ATUL KUMAR GOEL, MANAGING DIRECTOR CUM CEO, PUNJAB NATIONAL BANK, NEW DELHI SK. MAHIBUL HAQUE VS	ADV VS	// // ()
153	CONTC/0004627/2023	MAMATA SUBHADARSHINI DEO, SARAPANCH, BRAMHABARADA GRAMA PANCHAYAT, BRAMHABARADA, DHARMASALA SHANKAR KUMAR BEHERA VS	ADV VS	// // ()
154	CONTC/0004628/2023	DIBYAJYOTI PARIDA, COLLECTOR CUM CHAIRMAN, RTA, GANJAM SARFARAZ AHMED VS	ADV VS	// // ()
155	CONTC/0004629/2023	DASARATHI SARABOO, SUB COLLECTOR, SUNDARGARH MANOJ KUMAR ROUT VS	SURYAKANTA PALAI VS	// // ()
156	CONTC/0004630/2023	RAGHURAM R. IYER, DIRECTOR OF HIGHER SECONDARY EDUCATION, ODISHA GANESWAR BISWAL VS	ADV VS	// // ()
157	CONTC/0004631/2023	SANDHYANJALI MAJHI, TAHASILDAR, ERASAMA CHITTA RANJAN DAS@CHITTA DAS VS	SATYA NARAYAN MISHRA 4 VS	// // ()
158	CONTC/0004632/2023	SIDDESHWAR BALIRAM BONDAS, COLLECTOR, BHADRAK BIPRA CHARAN MALLICK VS	ADV VS	// // ()
159	CONTC/0004633/2023	SANJEEV CHOPRA, I.A.S. SUSANTA KUMAR RAY	ADV	//

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		VS	VS	()
160	CONTC/0004634/2023	ASWATHY S, I.A.S. BISWAJIT MOHAPATRA	ADV	//
		VS	VS	()
161	CRLA/0000739/2023	PRADEEP KUMAR JENA, I.A.S. RAMACHANDRA MALLIK	DEEPAK RANJAN PARIDA	//
		VS	VS	()
162	CRLA/0000740/2023	STATE OF ODISHA HARISHANKAR NAIK	ABHAS MOHANTY	//
		VS	VS	()
163	CRLA/0000741/2023	STATE OF ODISHA SRIKANTA DIGAL	PRIYA RANJAN SINGH	//
		VS	VS	()
164	CRLA/0000742/2023	STATE OF ODISHA LABANI SETHY	DEEPAK KUMAR PANDA	//
		VS	VS	()
165	CRLA/0000743/2023	STATE OF ODISHA BIRENDRA PRADHAN	DEEPAK KUMAR PANDA	//
		VS	VS	()
166	CRLA/0000744/2023	STATE OF ODISHA CHANDAN BEHERA	DEEPAK KUMAR PANDA	//
		VS	VS	()
167	CRLA/0000745/2023	STATE OF ODISHA LACHHMAN @ LAXMAN VERMA @ MAHATO	SUSHANT KUMAR SAHU	//
		VS	VS	()
168	CRLA/0000746/2023	STATE OF ODISHA SALIN @ DEBA PRASAD BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	()
169	CRLMA/0000231/2023	STATE OF ODISHA CHANDRA BHANU MOHANTY	PRANAB RANJAN CHHATOI	//
		VS	VS	()
170	CRLMA/0000232/2023	GAJENDRA BEHERA ASHOK KUMAR SAMAL	ADV.	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMA/0000233/2023	STATE OF ODISHA DR.ANANDA CHANDRA SARANGI VS	ADV. VS	// NAYAGARH /241 /2007 ()
172	CRLMA/0000234/2023	STATE OF ODISHA SONALI SURAVITA PUTHAL VS	BIJAYA KUMAR ROURTRAY VS	// RAIBANIA /75 /2020 ()
173	CRLMA/0000235/2023	STATE OF ODISHA BISHNU CHARAN PANDA VS	ADV. VS	// / /0 ()
174	CRLMA/0000236/2023	GHANASHYAM MISHRA BISWA RANJAN BEHERA VS	ADV. VS	// JEYPORE SADAR /130 /2020 ()
175	CRLMA/0000237/2023	STATE OF ODISHA RAMESH CHANDRA SITHA VS	ADV. VS	// NAYAPALLI P.S. /237 /2017 ()
176	CRLMA/0000238/2023	STATE OF ODISHA UMA SHANKAR PATRO VS	S DEBABRATA REDDY VS	// / /0 ()
177	CRLMA/0000239/2023	REPUBLIC OF INDIA(C.B.I.) UMA SHANKAR PATRO VS	S DEBABRATA REDDY VS	// / /0 ()
178	CRLMA/0000240/2023	REPUBLIC OF INDIA(C.B.I.) UMA SHANKAR PATRO VS	S DEBABRATA REDDY VS	// / /0 ()
179	CRLMC/0002935/2023	REPUBLIC OF INDIA(C.B.I.) HARISH KUMAR PANI @ MANTU VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
180	CRLMC/0002936/2023	STATE OF ODISHA SATRUGHANA NAIK VS	PRIYA RANJAN SINGH VS	// KANTABANIA PS /38 /2022 ()
181	CRLMC/0002937/2023	STATE OF ODISHA NABIN CHANDRA MOHANTY VS	SUBAS CHANDRA DAS VS	// SINGLA /216 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002938/2023	SRIDHAR GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BUGUDA /90 /2013 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000029/2013
183	CRLMC/0002939/2023	NIRANJAN MAHANANDA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /36 /2013 () //
184	CRLMC/0002940/2023	MD. MOJAHID VS STATE OF ODISHA	ANIMA KUMARI DEI VS	MANGALA BAG /87 /2016 () //
185	CRLMC/0002941/2023	NANDAKISHORE TANDI VS STATE OF ODISHA	ANIRUDHA DAS VS	KHARIAR /118 /2021 () //
186	CRLMC/0002942/2023	JAGAN MALICK@JANGLI MALICK VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	ATHGARH /43 /2022 () //
187	CRLMC/0002943/2023	PINTU YADAV @ SUNIL KUMAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP /104 /2019 () //
188	CRLMC/0002944/2023	BENUDHAR PRADHAN VS STATE OF ODISHA	BHAGABAN MOHANTY VS	TIKABALI /143 /2008 () //
189	CRLMC/0002945/2023	SANJAY KUMAR GIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
190	CRLMC/0002946/2023	PRAVASA MANJARI DWIBEDI VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	KEONJHAR TOWN /256 /2017 () //
191	CRLMC/0002947/2023	NAGARJUNA PRADHAN VS STATE OF ODISHA	BHAGABAN MOHANTY VS	TIKABALI /143 /2008 () //
192	CRLMC/0002948/2023	KARUNAKAR SAMAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /83 /2016 () //
193	CRLMC/0002949/2023	SUBRATA KUMAR PANDA	SIDHARTH PRASAD DAS	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0002950/2023	STATE OF ODISHA BABULAL GOND	MOHENDRA KUMAR MOHAPATRO	// JONK /36 /2012
		VS	VS	()
195	CRLMC/0002951/2023	STATE OF ODISHA BATAKRUSHNA KATA	ANIRUDHA DAS	// VIGILANCE PS (BERHAMPUR) /1 /2021
		VS	VS	()
196	CRLMC/0002952/2023	STATE OF ODISHA(VIG.) RIDIMA DIGAL	ANIRUDHA DAS	// PHIRINGIA /186 /2022
		VS	VS	()
197	CRLMC/0002953/2023	STATE OF ODISHA AJAY GOEL @ GOYEL	ANIRUDHA DAS	// TITILAGARH /151 /2011
		VS	VS	()
198	CRLMC/0002954/2023	STATE OF ODISHA JAYANTA KUMAR BISWAL	BUBHUTI BHUSAN MISHRA 2	// / /0
		VS	VS	()
199	CRLMC/0002955/2023	KAILASH CHANDRA PARIDA DURGESH PRASAD PAIKRAY	MANAS KUMAR CHAND	// BEGUNIA P.S. /211 /2023
		VS	VS	()
200	CRLMC/0002956/2023	STATE OF ODISHA SUBHASINI BEHERA	ASHOK KUMAR SARANGI	// CRRI /41 /2023
		VS	VS	()
201	CRLMC/0002957/2023	STATE OF ODISHA SK AYUB ALI@TUKU	SAMVIT MOHANTY	// TIRTOL /98 /2017
		VS	VS	()
202	CRLMC/0002958/2023	STATE OF ODISHA BIKASH KUMAR AGRAWAL	MILAN KANUNGO	// /59 /2005
		VS	VS	()
203	CRLMC/0002959/2023	STATE OF ODISHA SK MEZU	GURUPRASAD BEHERA	// SPL.TASK FORCE /17 /2022
		VS	VS	()
204	CRLMC/0002960/2023	STATE OF ODISHA SAUBHAGYA KUMAR SWAIN	TAPAS KUMAR ACHARYA	// MAHILA P.S.(BBSR) /2 /2018
		VS	VS	()

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205	CRLMC/0002961/2023	STATE OF ODISHA SUFIAN @ SUPIAN KHAN VS	GURUPRASAD BEHERA VS	// BALASORE TOWN /166 /2023 ()
206	CRLMC/0002962/2023	STATE OF ODISHA NIRANJAN @ MANORANJAN DAS VS	SATYABRATA DASH VS	// BALICHANDRAPUR /85 /2023 ()
207	CRLMC/0002963/2023	STATE OF ODISHA SK BABU @ KALIM VS	GURUPRASAD BEHERA VS	// SPL.TASK FORCE /3 /2022 ()
208	CRLMC/0002964/2023	STATE OF ODISHA PRANAB KUMAR BEGRAI VS	ASHOK DAS VS	// / /0 ()
209	CRLMC/0002965/2023	STATE OF ODISHA BAPI DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /252 /2015 ()
210	CRLMC/0002966/2023	STATE OF ODISHA PURUSOTTAM SETHI VS	UDIT RANJAN JENA VS	// / /0 ()
211	CRLMC/0002967/2023	STATE OF ODISHA NIRAKARA KUNDU @ NIRAKAR KUNDU VS	UDIT RANJAN JENA VS	// / /0 ()
212	CRLMC/0002968/2023	STATE OF ODISHA K.DEEPIKA VS	MANAS KUMAR CHAND VS	// / /0 ()
213	CRLMC/0002969/2023	STATE OF ODISHA K.DINESH KUMAR BIKRAM KISHORE BHUYAN VS	AVIRAM PATRA VS	// / /0 ()
214	CRLMC/0002970/2023	STATE OF ODISHA NARAYAN TEJI VS	SIVA SANKAR CHAINI VS	// / /0 ()
215	CRLMC/0002971/2023	STATE OF ODISHA HARIBANDHU NAYAK VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
		STATE OF ODISHA		//

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216	CRLMC/0002972/2023	RAJENDRA MALLICK VS STATE OF ODISHA	ASHUTOSH MISHRA VS	NAYAPALLI P.S. /548 /2021 () //
217	CRLMC/0002973/2023	TRINATHA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /25 /2007 () //
218	CRLMC/0002974/2023	SARITA BHAL VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	PATTAMUNDAI /404 /2016 () //
219	CRLMC/0002975/2023	SK. HUSSAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /366 /2022 () //
220	CRLMP/0001341/2023	SRINIBAS SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 () //
221	CRLMP/0001342/2023	BIDHUBHUSAN MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 () //
222	CRLMP/0001343/2023	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	/ /0 () //
223	CRLMP/0001344/2023	MISS X VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	/ /0 () //
224	CRLMP/0001345/2023	JAGABANDHU SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	/ /0 () //
225	CRLMP/0001346/2023	JAGYASENI DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
226	CRLMP/0001347/2023	NIRAKAR ROUT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
227	CRLMP/0001348/2023	PRALLAYA KUMAR MALLICK	AUROVINDA MOHANTY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0001349/2023	SUSHAMA SURA	SURYAKANTA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0001350/2023	PRATAP KUMAR PANDA	SANJIB KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0001351/2023	JATIN KUMAR DASH @ JATIN DAS	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0001352/2023	DR.SUBASH MOHAPATRA	SURYAKANTA DASMOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLREV/0000352/2023	DHANAPATI SAGARIA	HALADHAR SETHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLREV/0000353/2023	ARJUN JAL	SIDHARTHA DAS	LOISINGHA(BOLANGIR) /138 /2003
		VS	VS	()
		STATE OF ODISHA		//
234	CRLREV/0000354/2023	MANAS RANJAN SWAIN	HARIPRASAD OJHA	MAHILA P.S.(BBSR) /430 /2012
		VS	VS	()
		STATE OF ODISHA		//
235	CRLREV/0000355/2023	PRABHATA DEHURY	BISWAJIT RANJAN TRIPATHY	BOUDH /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
236	FAO/0000299/2023	LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD.	G.P DUTTA	/ /
		VS	VS	()
		SUJAN @ SURYAMANI SAHU		//
237	FAO/0000300/2023	THE MANAGER LEGAL, M/S. MAGMA HDI G.I.CO. LTD.	G.P DUTTA	/ /
		VS	VS	()
		DHUNA DALEI		//
238	FAO/0000301/2023	SUKANTA KUMAR PRADHAN	CHANDRAKANTA NAYAK	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000667/2023	STATE OF ODISHA ALOK RAM VS	PRADEEP KUMAR MISHRA VS	// // ()
240	MACA/0000668/2023	AMIYA SHANKAR MOHAKUD PUSPALATA KHATEI VS	PRADEEP KUMAR MISHRA VS	// // ()
241	MACA/0000669/2023	SUBUDHI TRANSLOGISTICS PVT. LTD. THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
242	MACA/0000670/2023	REKHA DEVI ANWESHA MOHANTY VS	PRADEEP KUMAR MISHRA VS	// // ()
243	MACA/0000671/2023	RAM MILAN YADAV BRUNDABAN NAYAK VS	BISHNU BRATA SINGH VS	// // ()
244	MACA/0000672/2023	YUDHISTHIR MURMU MANA BEHERA VS	KALPATARU PANIGRAHI VS	// // ()
245	MACA/0000673/2023	RAMANI RANJAN BARAL THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // ()
246	MACA/0000674/2023	NIRANJAN PRADHAN THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // ()
247	MACA/0000675/2023	JUGUNU KUMAR GOUDA THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // ()
248	MACA/0000676/2023	LAKSHMI DEHURY DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	SUBRAT SATPATHY VS	// // ()
249	MACA/0000677/2023	APARTI BASANTARA THE MANAGER TP HUB, NEW INDIA ASSURANCE CO. LTD. VS	COMSATH ROY VS	// // ()
		JANMAYANA SAMAL		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000678/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. VS SHANTI PRADHAN	IRIDIJHIMBALA PATI VS	// 0
251	MACA/0000679/2023	UMAKANTA PATI VS KIRAN DEVI KEDIA	KAPILA CHARAN NAYAK VS	// 0
252	MACA/0000680/2023	ORIENTAL INSURANCE CO. LTD. VS BULI MATIA	ADAM ALI KHAN VS	// 0
253	MACA/0000681/2023	THE DIVL. MANAGER, NEW INDIA ASSURANCE CO. VS SABITA BARAL	ADAM ALI KHAN VS	// 0
254	MATA/0000212/2023	SANTOSH KUMAR PANDA VS ITISHREE DASH	SUSANTA KUMAR BARAL VS	// 0
255	MATA/0000213/2023	BHASKAR NAYAK VS BANISHREE PRIYABADINI	SURYA NARAYAN BISWAL VS	// 0
256	RPFAM/0000207/2023	PARBATI HARIJAN VS LACHINDRA HARIJAN	PRANAB KUMAR DAS VS	// 0
257	RPFAM/0000208/2023	ASHUTOSH JENA VS SRUTIREKHA MUDULI	KARUNAKAR RATH VS	// 0
258	RPFAM/0000209/2023	MANANTA BHUSAN BHOINSA VS MADHUMITA BHOINSA	CHANDRAKANTA NAYAK VS	// 0
259	RSA/0000288/2023	KHAGESWAR MOHANTA VS PANDAB NAIK	ARIJEET MISHRA VS	// 0
260	RSA/0000289/2023	BHAGAWAN@MITRABHANU SAHU VS KUNJALATA SAHU	JAGABANDHU SAHU VS	// 0
261	RVWPET/0000295/2023	VISHNUPRIYA PANIGRAHI	HARIPAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	RVWPET/0000296/2023	NABIN CHANDRA MOHANTA STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	0
263	RVWPET/0000297/2023	BALARAM SAGAR KISHORE CHANDRA MANDHATA	MANAS CHAND	//
		VS	VS	0
264	WA/0001501/2023	STATE OF ODISHA STATE OF ODISHA	AJODHYA RANJAN DASH	//
		VS	VS	0
265	WA/0001502/2023	SARTHAK KUMAR STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
		VS	VS	0
266	WA/0001503/2023	RAJKISHORE BARIK STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
		VS	VS	0
267	WA/0001504/2023	DUKHISHYAM SAHOO STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//
		VS	VS	0
268	WA/0001505/2023	SASHI PRASAD SETHY STATE OF ODISHA	BAIBASWATA PANIGRAHI,A.S.C	//
		VS	VS	0
269	WA/0001506/2023	DIBYANGSHU SEKHAR DUTTA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
		VS	VS	0
270	WA/0001507/2023	PANCHANAN PADHI STATE OF ODISHA	BAIBASWATA PANIGRAHI,A.S.C	//
		VS	VS	0
271	WA/0001508/2023	NARAYAN BISWAL STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
		VS	VS	0
272	WA/0001509/2023	KAILASH CHANDRA OTA STATE OF ODISHA	BAIBASWATA PANIGRAHI, A.S.C.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0001510/2023	ARIGA REDDY STATE OF ODISHA VS GANGADHAR MOHANTY	DEBASIS NAYAK, A.G.A. VS	// // 0 //
274	WA/0001511/2023	STATE OF ODISHA VS DR. SUDHANSU SEKHAR PRADHAN	PRADEEP KUMAR ROUT,A.G.A VS	// // 0 //
275	WA/0001512/2023	STATE OF ODISHA VS BIDHU BHUSAN MISHRA	BAIBASWATA PANIGRAHI, A.S.C. VS	// // 0 //
276	WA/0001513/2023	RAMAKANTA ROUT VS STATE OF ODISHA	BAMADEV BARAL VS	// // 0 //
277	WA/0001514/2023	STATE OF ODISHA VS BHAKTARANJAN MAHARANA	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0 //
278	WA/0001515/2023	STATE OF ODISHA VS KRUSHNA CHANDRA NAYAK	BAIBASWATA PANIGRAHI, A.S.C. VS	// // 0 //
279	WA/0001516/2023	STATE OF ODISHA VS RANJIT MISHRA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0 //
280	WA/0001517/2023	STATE OF ODISHA VS ALBINA KERKETTA	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0 //
281	WA/0001518/2023	STATE OF ODISHA VS GYANARANJAN TRIPATHY	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0 //
282	WA/0001519/2023	KAMALA KANTA MOHALIK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// // 0 //
283	WA/0001520/2023	STATE OF ODISHA VS BISHNUPRIYA DEVI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0001521/2023	STATE OF ODISHA VS SABYASACHI MOHAPATRA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
285	WA/0001522/2023	STATE OF ODISHA VS MANAS RANJAN BEHERA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
286	WA/0001523/2023	STATE OF ODISHA VS JATIN KUMAR NATH	SASWAT DAS,A.G.A VS	// 0 //
287	WA/0001524/2023	STATE OF ODISHA VS AMLAN JYOTI PRADHAN	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
288	WA/0001525/2023	STATE OF ODISHA VS DURGA CHARAN SARANGI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
289	WA/0001526/2023	STATE OF ODISHA VS NALINA KUMAR SARANGI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
290	WA/0001527/2023	STATE OF ODISHA VS CHANDRAMANI PRADHAN	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
291	WA/0001528/2023	STATE OF ODISHA VS NARAYAN PADHI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
292	WA/0001529/2023	STATE OF ODISHA VS BANAMALI PANDA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
293	WA/0001530/2023	NARAYAN BEHERA (II) VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
294	WA/0001531/2023	SUSANTA KUMAR ROUT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
295	WP(C)/0021423/2023	KHETRABASI NAYAK	NIRANJAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0021424/2023	SITARAM SETHI	SARADA PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0021425/2023	JAGADISH CHANDRA TRIPATHY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021426/2023	SANJAY KUMAR DASH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0021427/2023	PUSPALATA PARIDA	MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0021428/2023	ASHOK KUMAR JENA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021429/2023	TRILOCHAN BISWAL	RAMESH CHANDRA JENA	//
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA		//
302	WP(C)/0021430/2023	ABHIMANYU NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0021431/2023	AUM AAROGYA HOSPITALS PVT. LTD. GANJAM	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0021432/2023	PABITRA KUMAR NAYAK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0021433/2023	MALAYA KUMAR NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0021434/2023	GITANJALI MISHRA	SHANTI PRAKASH MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0021435/2023	THE STATE OF ODISHA ABHIMANYU NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
308	WP(C)/0021436/2023	STATE OF ODISHA ABHIMANYU NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
309	WP(C)/0021437/2023	STATE OF ODISHA BINODINI ACHARYA VS	SHANTI PRAKASH MOHANTY VS	// // ()
310	WP(C)/0021438/2023	THE STATE OF ODISHA SUDHAKAR PRADHAN VS	SITANSU MOHAN SINGH VS	// // ()
311	WP(C)/0021439/2023	REGIONAL MANAGER, RBI, BBSR MANJULATA MOHANTA VS	DEEPAK RANJAN SUNDARAY VS	// // ()
312	WP(C)/0021440/2023	STATE OF ODISHA TULU PARIDA VS	SITANSU MOHAN SINGH VS	// // ()
313	WP(C)/0021441/2023	STATE OF ODISHA ASHOK KUMAR PADHI VS	RANJIT SAMAL VS	// // ()
314	WP(C)/0021442/2023	STATE OF ODISHA DR. DEEPAK KUMAR NAYAK VS	RAMA KRISHNA BISOI VS	// // ()
315	WP(C)/0021443/2023	STATE OF ODISHA SURENDRA KUMAR TRIPATHY VS	RANJIT SAMAL VS	// // ()
316	WP(C)/0021444/2023	STATE OF ODISHA DEBENDRA DEEP VS	KRISHNA CHANDRA SAHU VS	// // ()
317	WP(C)/0021445/2023	STATE OF ODISHA BIMAL CHANDRA BABOO VS STATE OF ODISHA	RANJIT SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)0021446/2023	BASUDEV PUROHIT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
319	WP(C)0021447/2023	LAXMIDHAR MAHARANA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
320	WP(C)0021448/2023	SATYABRATA DUTTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
321	WP(C)0021449/2023	HAJARU SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
322	WP(C)0021450/2023	PRAFULLA KUMAR MALLIK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
323	WP(C)0021451/2023	BANAMALI MOHARANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
324	WP(C)0021452/2023	JHUNULATA DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
325	WP(C)0021453/2023	KRISHNA PRIYADARSHINI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
326	WP(C)0021454/2023	AKSHYA KUMAR NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
327	WP(C)0021455/2023	SWAGATIKA SAHOO VS DEBASIS SAHOO	PRAKASH KUMAR MISHRA VS	// 0 //
328	WP(C)0021456/2023	PRAMATHA KUMAR DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
329	WP(C)0021457/2023	SAPARNA PANIGRAHI	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0021458/2023	LAXMIDHAR SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0021459/2023	ASHOK KUMAR PATRNAIK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0021460/2023	SURENDRA KUMAR MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0021461/2023	RUTUPARNA NAYAK	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0021462/2023	SAROJ KUMAR PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0021463/2023	SURENDRA KUMAR GANN	AYODHYA NATH LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0021464/2023	MANORANJAN TRIPATHY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0021465/2023	SASHI BHUSAN MISHRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0021466/2023	GUPA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0021467/2023	KRUTIBAS MUDULI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0021468/2023	GOURANGA MEHER	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0021469/2023	STATE OF ODISHA SURYANARAYAN BARIK VS	RANJIT SAMAL VS	// // ()
342	WP(C)/0021470/2023	STATE OF ODISHA PRADEEP CHANDRA PATNAIK VS	ASHOK KUMAR DAS VS	// // ()
343	WP(C)/0021471/2023	STATE OF ODISHA GANGADHAR PADHAN VS	RANJIT SAMAL VS	// // ()
344	WP(C)/0021472/2023	STATE OF ODISHA BHAGABAN NAHAK VS	ASHOK KUMAR DAS VS	// // ()
345	WP(C)/0021473/2023	STATE OF ODISHA NANDALAL MOHANTY VS	RANJIT SAMAL VS	// // ()
346	WP(C)/0021474/2023	STATE OF ODISHA TULARAM PADHAN VS	RANJIT SAMAL VS	// // ()
347	WP(C)/0021475/2023	STATE OF ODISHA ASWINI KUMAR BEHERA VS	RANJIT SAMAL VS	// // ()
348	WP(C)/0021476/2023	STATE OF ODISHA SHANTILATA JENA VS	ASHOK KUMAR DAS VS	// // ()
349	WP(C)/0021477/2023	STATE OF ODISHA DAMODAR PADHEE VS	RANJIT SAMAL VS	// // ()
350	WP(C)/0021478/2023	STATE OF ODISHA PRAFULLA SAHU VS	ASHOK KUMAR DAS VS	// // ()
351	WP(C)/0021479/2023	STATE OF ODISHA AYUSH SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0021480/2023	RACHITA SWAIN VS LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY, NATIONAL HIGH WAYS, KHURDA	PRADEEP KUMAR PANDA VS	// 0
353	WP(C)/0021481/2023	RANJAN KUMAR PARIDA VS UNION OF INDIA	DEVI PRASAD DASH VS	// 0 //
354	WP(C)/0021482/2023	SUBASH CHANDRA SWAIN VS UNION OF INDIA	DEVI PRASAD DASH VS	// 0 //
355	WP(C)/0021483/2023	RACHITA SWAIN VS LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY, NATIONAL HIGH WAYS, KHURDA	PRADEEP KUMAR PANDA VS	// 0 //
356	WP(C)/0021484/2023	PRINCIPAL, BHADRAK LAW COLLEGE VS STATE OF ODISHA	KARUNAKAR JENA VS	// 0 //
357	WP(C)/0021485/2023	NIRUPAMA MALLICK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
358	WP(C)/0021486/2023	RACHITA SWAIN VS LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY NATIONAL HIGH WAYS, KHURDA	PRADEEP KUMAR PANDA VS	// 0 //
359	WP(C)/0021487/2023	JHUNIBALA LENKA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
360	WP(C)/0021488/2023	NIRANJAN SAMAL VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
361	WP(C)/0021489/2023	PRASANNA KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
362	WP(C)/0021490/2023	CHANDAN KUMAR GUPTA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
363	WP(C)/0021491/2023	DINABANDHU SAHU	RAKESH KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0021492/2023	PRAHALLAD KUMBHAR	DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0021493/2023	RAMESH CHANDRA JENA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0021494/2023	BHARGABI PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0021495/2023	KRUSHNA CHANDRA DAKUA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0021496/2023	JOSADA BHOI	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0021497/2023	RENUKA DEVI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0021498/2023	KHALLI BADATYA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0021499/2023	PRAVASINI XESSA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0021500/2023	LABAKISHOR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0021501/2023	PRAFULLA KUMAR MALLIK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0021502/2023	SARASWATI NAYAK	TAPAN KUMAR BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0021503/2023	STATE OF ODISHA TILOTTAMA MISHRA VS	SHARMISTHA SAMAL VS	// // ()
376	WP(C)/0021504/2023	STATE OF ODISHA ANITA ROUT VS	TAPAN KUMAR BISWAL VS	// // ()
377	WP(C)/0021505/2023	STATE OF ODISHA NALINEE NAIK VS	LALIT SAHU VS	// // ()
378	WP(C)/0021506/2023	STATE OF ODISHA NIMAIN CHARAN MOHANTY VS	SHARMISTHA SAMAL VS	// // ()
379	WP(C)/0021507/2023	STATE OF ODISHA BHAGYADHAR PARIDA VS	LALATENDU SAMAL VS	// // ()
380	WP(C)/0021508/2023	COMMISSIONER-CUM-SECY., PR AND DW DEPT., BBSR BRUNDABAN MOHAPATRA VS	SOUMYA MISHRA VS	// // ()
381	WP(C)/0021509/2023	DIRECTOR, LAND RECORDS AND SURVEY AND CONSOLIDATION, BOARD OF REVENUE, ODISHA SHYAM SUNDAR BARAL VS	LALATENDU SAMAL VS	// // ()
382	WP(C)/0021510/2023	COMMISSIONER-CUM-SECY., PR AND DW DEPT., BBSR KANAKALATA BEHERA VS	NIHAL RATH VS	// // ()
383	WP(C)/0021511/2023	STATE OF ODISHA MIHIRA KUMAR SATAPATHY VS	SHARMISTHA SAMAL VS	// // ()
384	WP(C)/0021512/2023	STATE OF ODISHA MANASI BALIARSINGH VS	PRANAB RANJAN CHHATOI VS	// // ()
385	WP(C)/0021513/2023	CHIEF MANAGER, SBI, CUTTACK KAILASH CHANDRA SWAIN VS	LALATENDU SAMAL VS	// // ()
		COMMISSIONER-CUM-SECY., PR AND DW DEPT., BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0021514/2023	DHABALESWAR KHANDUAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
387	WP(C)/0021515/2023	BISWANATH NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
388	WP(C)/0021516/2023	G.KRISHNA RAO VS COMMISSIONER-CUM-SECY., PR AND DW DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
389	WP(C)/0021517/2023	MURALI BEHARA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
390	WP(C)/0021518/2023	SASMITA RAY VS TAHASILDAR, BALIANTA	S.J.BISWAL VS	// 0 //
391	WP(C)/0021519/2023	NARAYAN DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
392	WP(C)/0021520/2023	AMRIT PRASAD TRIPATHY VS DIRECTORATE OF DISTANCE AND ONLINE EXAMINATION, AMITY UNIVERSITY, UTTAR PRADESH//	GOPINATH MISHRA VS	// 0 //
393	WP(C)/0021521/2023	A.BASUDEVA DORA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
394	WP(C)/0021522/2023	MATAJI JENA VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //
395	WP(C)/0021523/2023	DIBYA PRAKASH RAY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
396	WP(C)/0021524/2023	JAYANTA KUMAR NAYAK VS THE GOVT. OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
397	WP(C)/0021525/2023	S. KIRAN KUMAR	ARJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0021526/2023	A.S. MOHANTY BABITA @ BABITA MOHANTY	BHAGABAN BEHERA	//
		VS	VS	0
		THE STATE OF ODISHA		//
399	WP(C)/0021527/2023	M/S KUKUMINA CONSTRUCTIONS PVT. LTD., BBSR BIGYAN KUMAR SHARMA		//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0021528/2023	MANAS RANJAN PRUSTY	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0021529/2023	NAGENDRA PRASAD PUN	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0021530/2023	BHUVAN CHHETRY	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0021531/2023	NIRANJAN NAYAK	ALEKH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0021532/2023	M/S. TARINI MOTORS, NUAGAON	PABITRA KUMAR DUTTA	//
		VS	VS	0
		UNION OF INDIA		//
405	WP(C)/0021533/2023	ASHOK KUMAR PATEL	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0021534/2023	M/S.ALTEK SOLUTIONS, BERHAMPUR	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMISSIONER OF SALES TAX (APPEAL), GANJAM		//
407	WP(C)/0021535/2023	BRAJAKISHORE DASH	SRIMANTA DAS	//
		VS	VS	0
		VICE-CHANCELLOR, BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ROURKELA		//
408	WP(C)/0021536/2023	BIJAY KUMAR RANA	SUVALAXMI DEVI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0021537/2023	STATE OF ODISHA ASHA MADHURI KISPOTTA VS	RAMAKANTA MOHAPATRA VS	// // ()
410	WP(C)/0021538/2023	STATE OF ODISHA MAMATA SETHI VS	BIBHUTI RANJAN MOHANTY VS	// // ()
411	WP(C)/0021539/2023	COLLECTOR CUM D.M., BALASORE GOPALA CHANDRA MAHARANA VS	BUDHADEV ROUTRAY VS	// // ()
412	WP(C)/0021540/2023	STATE OF ODISHA SUBHASHREE PATTANAİK VS	SRIDHAR RATH VS	// // ()
413	WP(C)/0021541/2023	PRINCIPAL SECY. TO GOVT., DEPT. OF SKILL DEVELOPMENT AND TECHNICAL EDUCATION, BBSR JHULANI MALİK VS	AGASTI KANUNGO VS	// // ()
414	WP(C)/0021542/2023	STATE OF ODISHA DR. SIBA PRASADA PANIGRAHI VS	SOUBHAGYA CHANDRA DEV DASH VS	// // ()
415	WP(C)/0021543/2023	STATE OF ODISHA DR. DEBASMITA DAS VS	SAMEER KUMAR DAS VS	// // ()
416	WP(C)/0021544/2023	STATE OF ODISHA RABINDRA JENA VS	PRAFULLA CHANDRA DAS VS	// // ()
417	WP(C)/0021545/2023	STATE OF ODISHA PRABHU PRASAD BEHERA VS	SAMEER KUMAR DAS VS	// // ()
418	WP(C)/0021546/2023	STATE OF ODISHA PUSPALATA SAMAL VS	ASHOK KUMAR SAHOO VS	// // ()
419	WP(C)/0021547/2023	STATE OF ODISHA NALINI KUMAR KHILAR VS	KARUNAKAR RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0021548/2023	SASMITA MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
421	WP(C)/0021549/2023	SUBHRA SINHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
422	WP(C)/0021550/2023	DEBENDRA PRASAD SINHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
423	WP(C)/0021551/2023	SHANTI GOPAL MEMORIAL TRUST, CUTTACK VS THE COMMNR., CT AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
424	WP(C)/0021552/2023	PINAS DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
425	WP(C)/0021553/2023	SARITA MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
426	WP(C)/0021554/2023	SIDHARTH PADHY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
427	WP(C)/0021555/2023	NARENDRA NATH MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
428	WP(C)/0021556/2023	SABITA TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
429	WP(C)/0021557/2023	NANDA KISHORE TANDI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
430	WP(C)/0021558/2023	ROURKELA LOCAL DISPLACED ASSOCIATION OF 32 PRALAGH, SUNDSIRGARH VS STATE OF ODISHA	PRALAGH, SUNDSIRGARH VS	// 0 //
431	WP(C)/0021559/2023	AISURYAMANI JENA	PRITY SHAW	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0021560/2023	THE SECY., DEPT. OF R AND D.M., BBSR SIGMA DATA TECH., BBSR	PARESH KUMAR MOHANTY	//
		VS	VS	0
433	WP(C)/0021561/2023	STATE OF ODISHA M/S. NISHAKAR NAYAK, JAGATSINGHPUR	ZENISH MARY WALLACE	//
		VS	VS	0
434	WP(C)/0021562/2023	COMMNR. OF CT AND GST, CUTTACK SIBA SANKAR BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
435	WP(C)/0021563/2023	STATE OF ODISHA NAKUL PRUSTY	MADHUMITA PANDA	//
		VS	VS	0
436	WP(C)/0021564/2023	M/S. ORISSA TEXTILES MILLS LTD. CUTTACK BNR EDUCATIONAL AND CHARITABLE TRUST, BBSR	RHITRASEN PARIDA	//
		VS	VS	0
437	WP(C)/0021565/2023	CENTRAL BOARD OF DIRECT TAXES, NEW DELHI MURALI BEHERA	SANDIPAN MISHRA	//
		VS	VS	0
438	WP(C)/0021566/2023	STATE OF ODISHA SABITRI ACHARYA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
439	WP(C)/0021567/2023	STATE OF ODISHA PRATIMA PRADHAN	MAHENDRA KUMAR PRADHAN	//
		VS	VS	0
440	WP(C)/0021568/2023	STATE OF ODISHA SANJAY KUMAR PADHY	KARUNAKAR RATH	//
		VS	VS	0
441	WP(C)/0021569/2023	STATE OF ODISHA RUPESH KUMAR MAJHI	LAXMI NARAYAN PATEL	//
		VS	VS	0
442	WP(C)/0021570/2023	STATE OF ODISHA KALPANA DEEP @ KALPANA KULDEEP	SUDEEP KUMAR SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0021571/2023	STATE OF ODISHA PARBATI ROUT VS	SUDEEP KUMAR SARANGI VS	// // ()
444	WP(C)/0021572/2023	STATE OF ODISHA KARTIKESWAR DASH VS	ALOK KUMAR PANDA VS	// // ()
445	WP(C)/0021573/2023	STATE OF ODISHA M/S. PREMIER ROCK PVT. LTD. GURGAON VS	SATYA SMRUTI MOHANTY VS	// // ()
446	WP(C)/0021574/2023	STATE OF ODISHA SUJATA PALEI @ BEHERA VS	KAPILA CHARAN NAYAK VS	// // ()
447	WP(C)/0021575/2023	UNION OF INDIA JAMUNABAI SAHU @ JAMUNA SAHU VS	SUDEEP KUMAR SARANGI VS	// // ()
448	WP(C)/0021576/2023	STATE OF ODISHA SUKUMAR RAY VS	ARJUNA CHARANA BEHERA VS	// // ()
449	WP(C)/0021577/2023	STATE OF ODISHA M/S. PREMIER ROCK PVT. LTD. GURGAON VS	SATYA SMRUTI MOHANTY VS	// // ()
450	WP(C)/0021578/2023	STATE OF ODISHA RAGHUNATH SATPATHY VS	DAYANANDA MOHAPATRA VS	// // ()
451	WP(C)/0021579/2023	B.D.O. CUM ELECTION OFFICER, DERABISH BLOCK, KENDRAPARA MANOJ KUMAR JENA VS	ARJUNA CHARANA BEHERA VS	// // ()
452	WP(C)/0021580/2023	STATE OF ODISHA BHISMA BHOI VS	ARJUNA CHARANA BEHERA VS	// // ()
453	WP(C)/0021581/2023	STATE OF ODISHA BASANTA KUMAR MISHRA VS	ASHOK KUMAR SARANGI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0021582/2023	AJAYA KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
455	WP(C)/0021583/2023	GOUTIA BHOI @ GAHANTIA BHOI @ GOUNTIA BUDHUMATI VS STATE OF ODISHA	TRINATH HARANA BEHERA VS	// 0 //
456	WP(C)/0021584/2023	RENUBALA BHOI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
457	WP(C)/0021585/2023	STEEL AUTHORITY OF INDIA LTD. LODHI ROAD VS THE STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
458	WP(C)/0021586/2023	DILLIP KUMAR GHOSH VS ODISHA FOREST DEPT. CORP. LTD., BBSR	GYANESWAR SATPATHY VS	// 0 //
459	WP(C)/0021587/2023	NILIMA NAYAK VS THE STATE OF ODISHA	KALPANA NAYAK VS	// 0 //
460	WP(C)/0021588/2023	JHARANAMAYEE MEHER VS BOARD OF SECONDARY EDUCATION, ODISHA	NIRANJAN NAYAK VS	// 0 //
461	WP(C)/0021589/2023	P. ANIL KUMAR VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
462	WP(C)/0021590/2023	SUDHIRA KUMAR BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
463	WP(C)/0021591/2023	TRINATH MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
464	WP(C)/0021592/2023	SUHANI BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
465	WP(C)/0021593/2023	RAMESH CHANDRA PADHI	NABEEN KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0021594/2023	TAHASILDAR, BBSR, KHURDA PLABAN SAHOO	SUSANTA KUMAR DASH	//
		VS	VS	0
467	WP(C)/0021595/2023	NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI YUDHISTIR BEHERA	LAMBODAR PRADHAN	//
		VS	VS	0
468	WP(C)/0021596/2023	TAHASILDAR, MARSAGHAI HAREKRUSHNA NAYAK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
469	WP(C)/0021597/2023	STATE OF ODISHA MITHUN KUMAR NAYAK	GYANARANJAN SETHI	//
		VS	VS	0
470	WP(C)/0021598/2023	STATE OF ODISHA TRILOCHAN SAHOO	GYANARANJAN SETHI	//
		VS	VS	0
471	WP(C)/0021599/2023	STATE OF ODISHA RABINDRA MALLIK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
472	WP(C)/0021600/2023	STATE OF ODISHA DEEPAK KUMAR PATRA	TANMAY MISHRA	//
		VS	VS	0
473	WP(C)/0021601/2023	NATIONAL COMPANY LAW TRIBUNAL, CUTTACK MADHAB MALI	MANORANJAN PADHY	//
		VS	VS	0
474	WP(C)/0021602/2023	STATE OF ODISHA KELU CHARAN PRADHAN @ PRADHAN	NIRANJAN PRASAD PATRA	//
		VS	VS	0
475	WP(C)/0021603/2023	STATE OF ODISHA UDAYANATH SWAIN	S.P. NATH	//
		VS	VS	0
476	WP(C)/0021604/2023	STATE OF ODISHA SUBRAT KUMAR TRIPATHY	AUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0021605/2023	THE STATE OF ODISHA NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// // 0 //
478	WP(C)/0021606/2023	GAGAN CHANDRA PADHAN VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
479	WP(C)/0021607/2023	SARAT CHANDRA MALLICK VS THE CHAIRMAN, PARADEEP PORT TRUST, PARADEEP	NISHI KANTA MISHRA VS	// 0 //
480	WP(C)/0021608/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
481	WP(C)/0021609/2023	JAMBESWAR JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
482	WP(C)/0021610/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
483	WP(C)/0021611/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
484	WP(C)/0021612/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
485	WP(C)/0021613/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
486	WP(C)/0021614/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, KHORRAMPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
487	WP(C)/0021615/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0021616/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
489	WP(C)/0021617/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
490	WP(C)/0021618/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, KHORILA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
491	WP(C)/0021619/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
492	WP(C)/0021620/2023	SASWATY PRIYADARSHINI SAHOO VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
493	WP(C)/0021621/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
494	WP(C)/0021622/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIOINAL MANAGER, RBI, BBSR	VS	// 0 //
495	WP(C)/0021623/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
496	WP(C)/0021624/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
497	WP(C)/0021625/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI VS REGIONAL MANAGER, RBI, BBSR	VS	// 0 //
498	WP(C)/0021626/2023	M/S. THRIVENI EARTHMOVERS PVT. LTD. KEONJHAR VS THE COMMNR. GST AND CENTRAL EXCISE, ROURKELA	SIT KUMAR DASH VS	// 0 //
499	WP(C)/0021627/2023	NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR BIPLABA P.B. BAHALI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0021628/2023	R.M., RBI, BBSR NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR	BIPLABA P.B. BAHALI	//
		VS	VS	0
501	WP(C)/0021629/2023	R.M., RBI, BBSR KALINGO JAGADISH NAYAK	SATYAJIT BEHERA	//
		VS	VS	0
502	WP(C)/0021630/2023	STATE OF ODISHA ODISHA POWER EMPLOYEES UNION, ANANTPUR	BIKASH JENA	//
		VS	VS	0
503	WP(C)/0021631/2023	STATE OF ODISHA NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR	BIPLABA P.B. BAHALI	//
		VS	VS	0
504	WP(C)/0021632/2023	REGIONAL MANAGER, RBI, BBSR NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR	BIPLABA P.B. BAHALI	//
		VS	VS	0
505	WP(C)/0021633/2023	REGIONAL MANAGER, RBI, BBSR RAJANIKANTA NAG	BIDESH RANJAN BEHERA	//
		VS	VS	0
506	WP(C)/0021634/2023	STATE OF ODISHA NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR	BIPLABA P.B. BAHALI	//
		VS	VS	0
507	WP(C)/0021635/2023	REGIONAL MANAGER, RBI, BBSR NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR	BIPLABA P.B. BAHALI	//
		VS	VS	0
508	WP(C)/0021636/2023	REGIONAL MANAGER, RBI, BBSR SUKANTI SAHOO	ROHIT RANJAN RAY	//
		VS	VS	0
509	WP(C)/0021637/2023	STATE OF ODISHA NIRUPAMA MINING AND LOGISTICS SERVICE, BBSR	BIPLABA P.B. BAHALI	//
		VS	VS	0
510	WP(C)/0021638/2023	REGIONAL MANAGER, RBI, BBSR BASANTI ROUT	BHASKAR CHANDRA PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0021639/2023	STATE OF ODISHA M/S M B ASSOCIATES, KEONJHAR VS	SAMBIT RATH VS	// // ()
512	WP(C)/0021640/2023	ODISHA MINING CORP. LTD., BBSR SUSANTA SWAIN VS	SIDHARTH PRASAD DAS VS	// // ()
513	WP(C)/0021641/2023	STATE OF ODISHA JHILI BHUYAN VS	SIDHARTH PRASAD DAS VS	// // ()
514	WP(C)/0021642/2023	STATE OF ODISHA SATYABRAT BHAGIRATHI VS	SIDHARTH PRASAD DAS VS	// // ()
515	WPCRL/0000094/2023	STATE OF ODISHA JHULANI MALLIK VS	AGASTI KANUNGO VS	// /0 ()
516	WPCRL/0000095/2023	STATE OF ODISHA SUMITRA SAHOO VS	GOURI KUMAR RATH VS	// /0 ()
517	ABLAPL/0007351/2023	STATE OF ODISHA OM PRAKASH CHOUDHARY VS	DILIP KUMAR SAHU VS	// COLLIERY /281 /2023 ()
518	ABLAPL/0007352/2023	STATE OF ODISHA ALADA PAPA RAO VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /184 /2023 ()
519	ABLAPL/0007353/2023	STATE OF ODISHA KIRTI BARDHAN PANDA VS	SUSANTA DASH VS	// NIMAPADA /88 /2023 ()
520	ABLAPL/0007354/2023	STATE OF ODISHA RAHUL KUMAR BHATRA VS	MAHES DAS VS	// TENTULIKHUNTI /54 /2023 ()
521	ABLAPL/0007355/2023	STATE OF ODISHA SHIBA HARIPAL @ DUKTU HARIPAL VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// KANTAMAL /111 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0007356/2023	SANTOSH KUMAR MAHALIK VS STATE OF ODISHA	S J AMAR BALLAV NANDA VS	BALASORE SADAR /184 /2023 () //
523	ABLAPL/0007357/2023	BHAGIRATHI BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /197 /2023 () //
524	ABLAPL/0007358/2023	ARATI MAHURI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHAIRA /198 /2023 () //
525	ABLAPL/0007359/2023	PITAMBER NAYAK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KENDRAPARA SADAR /669 /2021 () //
526	ABLAPL/0007360/2023	SUDEEP KUMAR GARNAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /316 /2023 () //
527	ABLAPL/0007361/2023	SAMPAD MOHANTY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	MAHILA PS,SEC-3,ROURKELA /19 /2023 () //
528	ABLAPL/0007362/2023	PINTU @ GANGADHAR REDDY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SAHID NAGAR P.S. /569 /2018 S.D.J.M.,BHUBANESWAR(Khordha) GR/0005903/2018
529	ABLAPL/0007363/2023	LAXMI NARAYAN DASH @ LAXMI NARAYAN DAS VS STATE OF ODISHA	PRABIR KUMAR DAS VS	BUGUDA /474 /2023 () //
530	ABLAPL/0007364/2023	BABI NAYAK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /166 /2023 () //
531	ABLAPL/0007365/2023	JALLI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	TALCHER TOWN /363 /2023 () //
532	ABLAPL/0007366/2023	RATIKANTA KHATUA @ CHINTU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MARSHAGHAI /388 /2023 () //
533	ABLAPL/0007367/2023	RAJESH KHILLO @ KHILLA	ARJEET MISHRA	BOIPARIGUDA /124 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0007368/2023	ABINASH DALAI	BISWARANJAN DALAI	MAHILA P.S.(BBSR) /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0007369/2023	PRASAN KUMAR SAHOO @ PRASANNA	ABAKASH NANDA	BISRA /128 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0007370/2023	CHINMAYA JENA	SAMBEET PATTANAYAK	NIMAPADA /223 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0007371/2023	SURYAKANTA JENA @ GURU	SAMBEET PATTANAYAK	NIMAPADA /188 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0007372/2023	ASHISH SAHU @ JANMAJAYA SAHU	JNYANANANDA PANDA	NARLA /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0007373/2023	KALU NAYAK @ NAIK	BIJAYA KUMAR SAHOO	ODAGAON /165 /2017
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0007374/2023	APHASANA BIBI	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /427 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0007375/2023	MANAS KUMAR MOHAPATRA	BHABANI SHANKAR DASPARIDA	NILGIRI /106 /2015
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0007376/2023	GANGADHARA BAL	JAYAKRISHNA MOHAPATRA	CHANDABALI /196 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0007377/2023	LITU @ PRADIPTA MAHANTA	RAMANI KANTA PATTANAIK	BALIMI /3 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0007378/2023	JAYRAM SANTA	RAJIB LOCHAN PATNAIK	JHARIGAM /153 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0007379/2023	STATE OF ODISHA PRADEEP LENKA VS	RAMANI KANTA PATTANAİK VS	// RASOL /139 /2023 ()
546	ABLAPL/0007380/2023	STATE OF ODISHA CHAMPAK GUPTA VS	HEMANT KUMAR MUND VS	// BALASORE VIGILANCE /30 /2013 ()
547	ABLAPL/0007381/2023	STATE OF ODISHA(VIG.) AKSHAYA SAHOO @ AKSHAYA KUMAR SAHOO VS	BIKRAM RATH VS	// GURUDIJHATIA /90 /2023 ()
548	ABLAPL/0007382/2023	STATE OF ODISHA SURESH CHANDRA PANDA @ SURESH PANDA VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /157 /2022 ()
549	ABLAPL/0007383/2023	STATE OF ODISHA SUTA MAHAKUR @ MUDHA VS	JAGABANDHU SAHU VS	// BOLANGIR SADAR /231 /2023 ()
550	ABLAPL/0007384/2023	STATE OF ODISHA NARENDRA BISWAL VS	JAGAJIBAN PRADHAN VS	// LAKHANPUR /165 /2023 ()
551	ABLAPL/0007385/2023	STATE OF ODISHA DAVID NAG VS	ARIJEET MISHRA VS	// JEYPORE SADAR /72 /2023 ()
552	ABLAPL/0007386/2023	STATE OF ODISHA BANKU PRADHAN @ BIKRAM PRADHAN VS	MAHESH SETHI VS	// NIMAPADA /227 /2023 ()
553	ABLAPL/0007387/2023	STATE OF ODISHA MAMINA BARIK VS	PUSPAMITRA MOHAPATRA VS	// TIRTOL /217 /2023 ()
554	ABLAPL/0007388/2023	STATE OF ODISHA KRUSHNA CHANDRA BARIK VS	PUSPAMITRA MOHAPATRA VS	// TIRTOL /167 /2023 ()
555	ABLAPL/0007389/2023	STATE OF ODISHA KARTIKA KUMAR BEHERA VS	SANJIT MISHRA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0007390/2023	ABHISHEK RATH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KHURDA MODEL /393 /2023 () //
557	ABLAPL/0007391/2023	HADIBANDHU BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ANGUL TOWN /316 /2023 () //
558	ABLAPL/0007392/2023	JITU GUDIA @ JITENDRA KUMAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /104 /2023 () //
559	ABLAPL/0007393/2023	GOLEKHA BEHURA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /137 /2023 () //
560	ABLAPL/0007394/2023	NIBEDITA PANIGRAHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCES /44 /2023 () //
561	ABLAPL/0007395/2023	PRADEEP JENA @ PRADEEP KUMAR JENA VS STATE OF ODISHA	MD. RIAZ VS	ANANDAPUR /130 /2023 () //
562	ABLAPL/0007396/2023	ASHISH SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	NAWAPARA /151 /2023 () //
563	ABLAPL/0007397/2023	SOUMENDRA KUMAR CHHOTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /135 /2023 () //
564	ABLAPL/0007398/2023	JOSHADA SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	KANPUR /48 /2023 () //
565	ABLAPL/0007399/2023	SANJAYA MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /223 /2023 () //
566	ABLAPL/0007400/2023	SUBASH DAS VS STATE OF ODISHA	SAROJ BARIK VS	BALIAPAL /108 /2022 () //
567	ABLAPL/0007401/2023	MOHAN SAHU	SURYAKANTA DWIBEDI	KANTAMAL /93 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0007402/2023	RANJAN KUMAR PANDA	AMAR BALLAV NANDA	BHADRAK RURAL /364 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0007403/2023	PADU MOHANTY	BALAKRUSHNA RAY	GOP /289 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0007404/2023	JAYPRAKASH GUPTA	SUBRATA PANDA	BHUBAN /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0007405/2023	TAHIR KHAN	SUBRATA PANDA	TUMUSINGA /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0007406/2023	AJAYA DURGA	DEBABRATA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0007407/2023	SAYED IMTAZ ALI @ RAJAK ALI	PRASANTA KUMAR SENAPATI	SPL.TASK FORCE /17 /2018
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0007408/2023	RAJESH KHILLO @KHILLA	ARIJEET MISHRA	BOIPARIGUDA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0007409/2023	KALU CHARAN SAHOO	LAXMIDHAR MAHAPATRA	ORKEL /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0007410/2023	PRADEEP KUMAR MOHANTY	BIKRAM KESHARI MOHANTY	BADAGODA P.S. /354 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0007411/2023	BINOD BALIARSINGH	JANGYA PRAKASH PARIDA	JODAPADAR /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0007412/2023	PRATAP ROUT	SURESH CHANDRA PRADHAN	KENDRAPARA SADAR /476 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0007413/2023	STATE OF ODISHA RUNU MUNDA VS	SUSIL KUMAR PATTNAIK VS	// KEONJHAR SADAR /195 /2023 ()
580	ABLAPL/0007414/2023	STATE OF ODISHA GANGA NARAYAN KAR VS	BRAHMANANDA TRIPATHY VS	// KHANDAGIRI P.S. /154 /2023 ()
581	ABLAPL/0007415/2023	STATE OF ODISHA SATYA RANJAN NAYAK VS	BISWARANJAN DALAI VS	// NIALI /215 /2023 ()
582	ABLAPL/0007416/2023	STATE OF ODISHA GANESWAR MAHALIK VS	NIRANJAN PANDA VS	// KANTAMAL /140 /2019 ()
583	ABLAPL/0007417/2023	STATE OF ODISHA PURUSOTTAM BEURA VS	SUJATA JENA VS	// KISSANNAGAR PS /134 /2023 ()
584	ABLAPL/0007418/2023	STATE OF ODISHA SUBASH BARAL VS	RASHMIKANTA MAHALIK VS	// KONARK /152 /2023 ()
585	ABLAPL/0007419/2023	STATE OF ODISHA MAMATA BISOI VS	SUSHANTA HARICHANDAN VS	// TALABANIA /100 /2023 ()
586	ABLAPL/0007420/2023	STATE OF ODISHA PURNACHANDRA MALLICK VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /301 /2021 ()
587	ABLAPL/0007421/2023	STATE OF ODISHA NIDHIRAM SAHU VS	BIJAY KUMAR BEHERA VS	// SIMULIA /212 /2023 ()
588	ABLAPL/0007422/2023	STATE OF ODISHA SANJAY KUMAR MUDULI VS	SATYA NARAYAN MISHRA (4) VS	// BHADRAK TOWN /331 /2023 ()
589	ABLAPL/0007423/2023	STATE OF ODISHA CHULBUL SINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// DHAMNAGAR /280 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :10/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0007424/2023	SHARALA DAS @ SARALA DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KARANJIA /179 /2023 () //
591	ABLAPL/0007425/2023	GOPINATH SAI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	RENGALI /85 /2023 () //
592	ABLAPL/0007426/2023	B.TIRUMALA RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /91 /2023 () //
593	ABLAPL/0007427/2023	RADHASHYAM PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DHUSURI /164 /2023 () //
594	ABLAPL/0007428/2023	SAURI NAHAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /167 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :10/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2023 CRLMA/234/2023	SONALI SURAVITA PUTHAL-MP	BIJAYA KUMAR ROUTRAY
2	54/2023 WPC(OA)/1961/2018	DR KARI BENU GOPAL PATRO-MP	
3	90/2023 LAA/114/2013	SPECIAL LAND ACQUISI-MP	ADDL.STANDING COUNSEL
4	90/2023 JCRLA/52/2021	PAGLA@DURGA BESHRA-MP	ADV.
5	124/2023 WPC(OAC)/4079/2016	LAXMINARAYAN SATAPATHY-MP	M/S DURGESH NARAYAN RATH
6	125/2023 WPC(OAC)/1063/2019	RABINDRANATHA JENA-MP	
7	126/2023 WPC(OAC)/1064/2019	GAYADHAR BEHERA-MP	
8	127/2023 WPC(OAC)/925/2019	NIRANJAN NAYAK-MP	
9	190/2023 CMAPL/776/2022	CHITTARANJAN PANDA-MP	GANESH PRASAD SAMAL
10	191/2023 CMAPL/470/2023	KUMUDINI SAMANTARA-MP	ADV.
11	218/2023 MATA/212/2023	SANTOSH KUMAR PANDA-MP	SUSANTA KUMAR BARAL
12	219/2023 MATA/148/2023	JYOTI RANJAN PARIDA-MP	MADHUMITA PANDA
13	220/2023 MATA/213/2023	BHASKAR NAYAK-MP	SURYA NARAYAN BISWAL
14	221/2023 MATA/213/2023	BHASKAR NAYAK-MP	SURYA NARAYAN BISWAL
15	222/2023 MATA/92/2020	SASMITA PANDA @ SATAPATHY-MP	
16	229/2023 CRLMP/651/2023	VIJITHA R-MP	
17	230/2023 CRLMP/994/2023	UJALLA MANDAL-MP	
18	231/2023 CRLMP/956/2023	PRAKASH CHANDRA SWAIN-MP	GOPAL KRUSHNA MOHANTY
19	232/2023 CRLMP/1343/2023	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
20	251/2023 RPFAM/207/2023	PARBATI HARIJAN-MP	PRANAB KUMAR DAS
21	252/2023 RPFAM/208/2023	ASHUTOSH JENA-MP	KARUNAKAR RATH
22	253/2023 RPFAM/208/2023	ASHUTOSH JENA-MP	KARUNAKAR RATH
23	254/2023 RPFAM/209/2023	MANANTA BHUSAN BHOINSA-MP	CHANDRAKANTA NAYAK
24	255/2023 RVWPET/295/2023	VISHNUPRIYA PANIGRAHI-MP	HARIPAD MOHANTY
25	256/2023 RVWPET/296/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
26	257/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A

27	RVWPET/296/2023 258/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
28	RVWPET/296/2023 259/2023	KISHORE CHANDRA MANDHATA-MP	MANAS CHAND
29	RVWPET/297/2023 289/2023	SALILA KUMARI JENA-MP	
30	CONTC/2098/2021 290/2023	BABAJI SAHOO-MP	MR. PRADEEP KUMAR DAS, D.SAHOO
31	CONTC/1904/2021 488/2023	ANEETA PANDA-MP	RAMDAS ACHARY
32	CRLREV/144/2023 489/2023	DHANAPATI SAGARIA-MP	ARJUNA CHARANA BEHERA
33	CRLREV/352/2023 490/2023	ARJUN JAL-MP	SIDHARTHA DAS
34	CRLREV/353/2023 491/2023	MANAS RANJAN SWAIN-MP	HARIPRASAD OJHA
35	CRLREV/354/2023 508/2023	M/S. JINDAL STEEL AND POWER LTD.,-MP	
36	FAO/915/2019 509/2023	D.M.,THE NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
37	FAO/245/2023 510/2023	TRIPURA BEHERA-MP	PADMA CHARAN PATTANAIAK
38	FAO/243/2023 511/2023	AJANTA MISHRA-MP	M/S.R.P.DALAI
39	FAO/475/2019 512/2023	LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD.-MP	G.P DUTTA
40	FAO/299/2023 513/2023	THE MANAGER LEGAL, M/S. MAGMA HDI G.I.CO. LTD.-MP	G.P DUTTA
41	FAO/300/2023 514/2023	SUKANTA KUMAR PRADHAN-MP	CHANDRAKANTA NAYAK
42	FAO/301/2023 675/2023	GAUTAM MOHAPATRA-MP	M/S.PRADIPTA KU.MOHANTY
43	RSA/497/2016 676/2023	KHAGESWAR MOHANTA-MP	ARIJEET MISHRA
44	RSA/288/2023 677/2023	BHAGAWAN@MITRABHANU SAHU-MP	JAGABANDHU SAHU
45	RSA/289/2023 678/2023	DOBANI HANSA-MP	M/S.B.ROUTRAY, SAUBHAGYA KUMAR SAMAL
46	RSA/239/2003 678/2023	KHAGESWAR MOHANTA-MP	ARIJEET MISHRA
47	RSA/288/2023 707/2023	KUNJA BEHARI RAY-MP	SIDHARTHA MISHRA
48	CMP/722/2023 708/2023	SUJIT KUMAR DAS-MP	J.K.MISHRA (2)
49	CMP/752/2023 709/2023	T.BIRANCHI NARAYAN PATRO-MP	M/S.S.S.RAO
50	CMP/1468/2018 710/2023	T.BIRANCHI NARAYAN PATRO-MP	M/S.S.S.RAO
51	CMP/1468/2018 711/2023	T.BIRANCHI NARAYAN PATRO-MP	M/S.S.S.RAO
52	CMP/1153/2016 712/2023	T.BIRANCHI NARAYAN PATRO-MP	M/S.S.S.RAO
53	CMP/1153/2016 713/2023	T.BIRANCHI NARAYAN PATRO-MP	M/S.S.S.RAO
54	CMP/1153/2016 714/2023	T.BIRANCHI NARAYAN PATRO-MP	S.S.RAO
55	CMP/1468/2018 715/2023	HASAN ALLI SAHA @ HASEN ALISHA-MP	RAMA CHANDRA MOHANTY
56	CMP/754/2023 931/2023	SRINIBASH MEHER-MP	ANIRUDHA DAS
57	BLAPL/535/2023 932/2023	BABULA KHARA-MP	NIRANJAN LENKA
	BLAPL/11309/2022		

58	933/2023 BLAPL/4424/2023	SUBHASHREE JENA-MP	RAMAKRISHNA NAIK
59	934/2023 BLAPL/7705/2019	BIJAY KUMAR PRADHAN-MP	
60	935/2023 BLAPL/3594/2023	P.VEER SATYANARAYANA-MP	PRATIK NAYAK
61	936/2023 BLAPL/1793/2023	DHABALU @ DHABULU MUDULI-MP	PRASANTA KUMAR SAHOO
62	937/2023 BLAPL/7166/2023	DEEPAK @ DIPAK BAIRAGI-MP	SHYAM MANOHAR
63	1130/2023 MACA/1202/2017	SARASWATI ROUSTRAY-MP	M/S.PRADEEP KU.MISHRA
64	1131/2023 MACA/667/2023	ALOK RAM-MP	PRADEEP KUMAR MISHRA
65	1132/2023 MACA/668/2023	PUSPALATA KHATEL-MP	PRADEEP KUMAR MISHRA
66	1133/2023 MACA/669/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
67	1134/2023 MACA/670/2023	ANWESHA MOHANTY-MP	PRADEEP KUMAR MISHRA
68	1135/2023 MACA/671/2023	BRUNDABAN NAYAK-MP	BISHNU BRATA SINGH
69	1136/2023 MACA/672/2023	MANA BEHERA-MP	KALPATARU PANIGRAHI
70	1137/2023 MACA/672/2023	MANA BEHERA-MP	KALPATARU PANIGRAHI
71	1138/2023 MACA/673/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	LHIDAMESH KUMAR MOHANTY
72	1139/2023 MACA/674/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	LHIDAMESH KUMAR MOHANTY
73	1140/2023 MACA/675/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	LHIDAMESH KUMAR MOANTY
74	1141/2023 MACA/732/2022	THE MANAGER, T.P. HUB, THE ORIENTAL INSURANCE CO. LTD.-MP	
75	1142/2023 MACA/676/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	SUPBRAT SATPATHY
76	1143/2023 MACA/677/2023	THE MANAGER TP HUB, NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
77	1144/2023 MACA/624/2023	S. MANOJA-MP	ASHOK DAS
78	1145/2023 MACA/678/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
79	1146/2023 MACA/680/2023	ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
80	1147/2023 MACA/681/2023	THE DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
81	1277/2023 ABLAPL/4447/2020	PANDABA BEHERA @ PANDABA SABAR-MP	
82	1278/2023 ABLAPL/4448/2020	PANDABA BEHERA @ PANDABA SABAR-MP	
83	1279/2023 ABLAPL/5374/2020	KRISHNA CHANDRA SAHOO @ TUNA SAHOO-MP	ARUN KUMAR DAS I
84	1280/2023 ABLAPL/9323/2019	ASHOK PANDA@ASHOK KUMAR PANDA-MP	SAMBEET PATTANAYAK
85	1281/2023 ABLAPL/4829/2018	CHAGANA@LAXMIDHAR ACHARYA-MP	
86	1282/2023 ABLAPL/10103/2022	ASIF IQBAL-MP	
87	1283/2023 ABLAPL/16726/2022	SISHIR KANTA SAHOO-MP	
88	1284/2023 ABLAPL/1209/2023	RAHUL SHAH-MP	
89	1285/2023	SURYANARAYAN BISWAL-MP	

90	ABLAPL/8673/2019 1286/2023	PRASANTA MAJHI-MP	SAMAY KUMAR RAY
91	ABLAPL/9080/2022 1287/2023	NAKULA BISWAL-MP	
92	ABLAPL/1594/2023 1566/2023	PRASANTA BEHERAMALI-MP	JUGALA KISHORE PANDA
93	CRLA/164/2023 1567/2023	NILU KUMAR RAITA-MP	M/S.JYOTIRMAYA SAHOO
94	CRLA/620/2016 1568/2023	BHAGABAN SUTAR-MP	M/S.G.N.MISHRA, M/S.BIBHUTI BHUSAN MISHRA, K.K.
95	CRLA/374/2010 1569/2023	BHAGABAN SUTAR-MP	M/S.G.N.MISHRA, M/S.BIBHUTI BHUSAN MISHRA, K.K.
96	CRLA/374/2010 1570/2023	PANCHANAN BAGHA-MP	M/S.SRIKANTA KUMAR SAHOO
97	CRLA/557/2014 1571/2023	HARISHANKAR NAIK-MP	ABHAS MOHANTY
98	CRLA/740/2023 1572/2023	HARISHANKAR NAIK-MP	ABHAS MOHANTY
99	CRLA/740/2023 1573/2023	HARISHANKAR NAIK-MP	ABHAS MOHANTY
100	CRLA/740/2023 1574/2023	MOTILAL CHHATRIA-MP	SAPAN KUMAR PAL
101	CRLA/431/2022 1575/2023	SRIKANTA DIGAL-MP	PRIYA RANJAN SINGH
102	CRLA/741/2023 1576/2023	LABANI SETHY-MP	DEEPAK KUMAR PANDA
103	CRLA/742/2023 1577/2023	LABANI SETHY-MP	DEEPAK KUMAR PANDA
104	CRLA/742/2023 1578/2023	LABANI SETHY-MP	DEEPAK KUMAR PANDA
105	CRLA/742/2023 1579/2023	BIRENDRA PRADHAN-MP	DEEPAK KUMAR PANDA
106	CRLA/743/2023 1580/2023	BIRENDRA PRADHAN-MP	DEEPAK KUMAR PANDA
107	CRLA/743/2023 1581/2023	BIRENDRA PRADHAN-MP	DEEPAK KUMAR PANDA
108	CRLA/743/2023 1583/2023	CHANDAN BEHERA-MP	DEEPAK KUMAR PANDA
109	CRLA/744/2023 1584/2023	CHANDAN BEHERA-MP	DEEPAK KUMAR PANDA
110	CRLA/744/2023 1585/2023	CHANDAN BEHERA-MP	DEEPAK KUMAR PANDA
111	CRLA/744/2023 2076/2023	MAHAMMAD FARUK-MP	MANORANJAN PADHY
112	CRLMC/3173/2022 2077/2023	NABIN CHANDRA MOHANTY-MP	SUBAS CHANDRA DAS
113	CRLMC/2937/2023 2078/2023	SRIDHAR GOUDA-MP	BIJAYA KUMAR BEHERA 1
114	CRLMC/2938/2023 2079/2023	BRAHMANANDA SAHOO-MP	DEVASHIS PANDA
115	CRLMC/2808/2023 2080/2023	MD. MOJAHID-MP	ANIMA KUMARI DEI
116	CRLMC/2940/2023 2081/2023	BHASKAR NAYAK-MP	
117	CRLMC/1990/2023 2082/2023	NANDAKISHORE TANDI-MP	ANIRUDHA DAS
118	CRLMC/2941/2023 2083/2023	JAGAN MALICK@JANGLI MALICK-MP	BADRI NARAYAN MOHAPATRA
119	CRLMC/2942/2023 2084/2023	MANTU@ADHISH KUMAR GIRI-MP	
120	CRLMC/3587/2022 2085/2023	PINTU YADAV @ SUNIL KUMAR-MP	ANUGRAHA NARAYAN SAMANTRAY
	CRLMC/2943/2023		

121	2086/2023 CRLMC/2826/2022	SUDHANSU SEKHAR JENA-MP	
122	2087/2023 CRLMC/2946/2023	PRAVASA MANJARI DWIBEDI-MP	CHITTARANJAN SWAIN
123	2088/2023 CRLMC/2948/2023	KARUNAKAR SAMAL-MP	JNYANANANDA PANDA
124	2089/2023 CRLMC/2949/2023	SUBRATA KUMAR PANDA-MP	SIDHARTH PRASAD DAS
125	2090/2023 CRLMC/2951/2023	BATAKRUSHNA KATA-MP	ANIRUDHA DAS
126	2091/2023 CRLMC/2952/2023	RIDIMA DIGAL-MP	ANIRUDHA DAS
127	2092/2023 CRLMC/2786/2018	M/S SREE METALIK LTD.-MP	M/SSIDHARTHA RAY
128	2093/2023 CRLMC/2788/2018	M/S SREE METALIK LTD.-MP	SIDHARTHA RAY
129	2094/2023 CRLMC/2790/2018	M/S SREE METALIK LTD.-MP	SIDHARTHA RAY
130	2095/2023 CRLMC/2792/2018	M/S SREE METALIK LTD.-MP	SIDHARTHA RAY
131	2096/2023 CRLMC/2953/2023	AJAY GOEL @ GOYEL-MP	ANIRUDHA DAS
132	2097/2023 CRLMC/2638/2023	ANTIA@ANTARYAMI DAS-MP	
133	2098/2023 CRLMC/2490/2023	IMRAN @ IMRAN KHAN-MP	
134	2099/2023 CRLMC/2955/2023	DURGESH PRASAD PAIKRAY-MP	MANAS KUMAR CHAND
135	2100/2023 CRLMC/2956/2023	SUBHASINI BEHERA-MP	ASHOK KUMAR SARANGI
136	2101/2023 CRLMC/2958/2023	BIKASH KUMAR AGRAWAL-MP	SIDHARTHA DAS
137	2102/2023 CRLMC/2965/2023	BAPI DAS-MP	PRAVASH CHANDRA JENA
138	2103/2023 CRLMC/2966/2023	PURUSOTTAM SETHI-MP	UDIT RANJAN JENA
139	2104/2023 CRLMC/2966/2023	PURUSOTTAM SETHI-MP	UDIT RANJAN JENA
140	2105/2023 CRLMC/177/2023	THABIRA PUJARI@THABIR PUJARI@THABIR PUJHARI-MP	
141	2106/2023 CRLMC/2970/2023	NARAYAN TEJI-MP	SIVA SANKAR CHAINI
142	2107/2023 CRLMC/2974/2023	SARITA BHAL-MP	DEEPAK KUMAR PANI
143	3961/2023 WA/1015/2023	SANJAY KESHARI MOHAPATRA-MP	NIRANJAN PANDA
144	3962/2023 WA/1501/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH
145	3963/2023 WA/1501/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH
146	3964/2023 WA/1501/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH
147	3965/2023 WA/542/2018	PREMANANDA SAHU-MP	SATYANARAYAN MOHAPATRA
148	3966/2023 WA/600/2022	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH-MP	
149	3967/2023 WA/1502/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
150	3968/2023 WA/1502/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
151	3969/2023 WA/1502/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
152	3970/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A

153	WA/1503/2023 3971/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
154	WA/1503/2023 3972/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
155	WA/1503/2023 3973/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
156	WA/1504/2023 3974/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
157	WA/1504/2023 3975/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
158	WA/1504/2023 3976/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
159	WA/1506/2023 3977/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
160	WA/1506/2023 3978/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
161	WA/1506/2023 3979/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI,A.S.C
162	WA/1505/2023 3980/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI,A.S.C
163	WA/1505/2023 3981/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI,A.S.C
164	WA/1505/2023 3982/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI,A.S.C
165	WA/1507/2023 3983/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
166	WA/1509/2023 3984/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
167	WA/1509/2023 3985/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
168	WA/1509/2023 3986/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI,A.S.C
169	WA/1507/2023 3987/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI,A.S.C
170	WA/1507/2023 3988/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
171	WA/1508/2023 3989/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
172	WA/1508/2023 3990/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
173	WA/1508/2023 3991/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
174	WA/1510/2023 3992/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
175	WA/1510/2023 3993/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
176	WA/1510/2023 3994/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
177	WA/1512/2023 3995/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
178	WA/1512/2023 3996/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
179	WA/1512/2023 3997/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
180	WA/1511/2023 3998/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
181	WA/1511/2023 3999/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
182	WA/1511/2023 4000/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
183	WA/1514/2023 4001/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA

184	4002/2023 WA/1514/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
185	4003/2023 WA/1515/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
186	4004/2023 WA/1515/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
187	4005/2023 WA/1515/2023	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, A.S.C.
188	4006/2023 WA/1516/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
189	4007/2023 WA/1516/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
190	4008/2023 WA/1516/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
191	4009/2023 WA/1517/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
192	4010/2023 WA/1517/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
193	4011/2023 WA/1517/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
194	4012/2023 WA/1518/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
195	4013/2023 WA/1518/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
196	4014/2023 WA/1518/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
197	4015/2023 WA/1519/2023	KAMALA KANTA MOHALIK-MP	SANTOSH KUMAR SWAIN
198	4016/2023 WA/1521/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
199	4017/2023 WA/1521/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
200	4018/2023 WA/1521/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
201	4019/2023 WA/1522/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
202	4020/2023 WA/1522/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
203	4021/2023 WA/1522/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
204	4022/2023 WA/1523/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
205	4023/2023 WA/1523/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
206	4024/2023 WA/1523/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
207	4025/2023 WA/1524/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
208	4026/2023 WA/1524/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
209	4027/2023 WA/1520/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
210	4028/2023 WA/1520/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
211	4029/2023 WA/1520/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
212	4030/2023 WA/1525/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
213	4031/2023 WA/1525/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
214	4032/2023 WA/1525/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
215	4033/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN

216	WA/1526/2023 4034/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
217	WA/1526/2023 4035/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
218	WA/1526/2023 4036/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
219	WA/1527/2023 4037/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
220	WA/1527/2023 4038/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
221	WA/1527/2023 4039/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
222	WA/1528/2023 4040/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
223	WA/1528/2023 4041/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
224	WA/1528/2023 4042/2023	NARAYAN BEHERA (II)-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
225	WA/1530/2023 4043/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
226	WA/1529/2023 4044/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
227	WA/1529/2023 4045/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
228	WA/1529/2023 10214/2023	KHETRABASI NAYAK-MP	NIRANJAN PANDA
229	WP(C)/21423/2023 10215/2023	BADRI NARAYAN MOHANTY-MP	
230	WP(C)/20380/2023 10216/2023	PUSPALATA PARIDA-MP	MANAS RANJAN DHAL
231	WP(C)/21427/2023 10217/2023	TRILOCHAN BISWAL-MP	RAMESH CHANDRA JENA
232	WP(C)/21429/2023 10218/2023	AUM AAROGYA HOSPITALS PVT. LTD. GANJAM-MP	DAYANANDA MOHAPATRA
233	WP(C)/21431/2023 10219/2023	SASMITA PATRA-MP	PRADEEP KUMAR DAS
234	WP(C)/21370/2023 10220/2023	DEBENDRA DEEP-MP	KRISHNA CHANDRA SAHU
235	WP(C)/21444/2023 10221/2023	PICHIKI SRINIVAS RAO-MP	KRISHNA CHANDRA SAHU
236	WP(C)/34141/2022 10222/2023	PRASANNA KUMAR JENA-MP	
237	WP(C)/15272/2023 10223/2023	LAXMIDHAR SAHOO-MP	BIRAJA PRASANNA DAS
238	WP(C)/21458/2023 10224/2023	URBASI PATRA-MP	BHAGABAN BISWAL
239	WP(C)/21305/2023 10225/2023	AYUSH SAHU-MP	ARUN KUMAR PATRA
240	WP(C)/21479/2023 10226/2023	SAMAL BARRAGE EMPLOYEES UNION, ANGUL-MP	BHABANI SANKAR TRIPATHY (1)
241	WP(C)/9325/2022 10227/2023	NIRUPAMA MALLICK-MP	BIJAYA KUMAR BEHERA 1
242	WP(C)/21485/2023 10228/2023	RATNAKAR DAS-MP	DURGESH NARAYAN RATH
243	WP(C)/17101/2023 10229/2023	RAMESH CHANDRA JENA-MP	NIRANJAN LENKA
244	WP(C)/21493/2023 10230/2023	KRISHNA PRIYA CHAMPATI-MP	K.M.H.NIAMATI
245	WP(C)/18898/2023 10231/2023	MANASI BALIARSINGH-MP	PRANAB RANJAN CHHATOI
246	WP(C)/21512/2023 10232/2023	DIBYA PRAKASH RAY-MP	BHABANI SHANKAR RAYAGURU
	WP(C)/21523/2023		

247	10233/2023 WP(C)/21491/2023	DINABANDHU SAHU-MP	RAKESH KUMAR DAS
248	10234/2023 WP(C)/21527/2023	M/S KUKUMINA CONSTRUCTIONS PVT. LTD., BBSR-MP	BIGYAN KUMAR SHARMA
249	10235/2023 WP(C)/21528/2023	MANAS RANJAN PRUSTY-MP	SANJAY KUMAR SAMANTARAY
250	10236/2023 WP(C)/21532/2023	M/S. TARINI MOTORS, NUAGAON-MP	PABITRA KUMAR DUTTA
251	10237/2023 WP(C)/8661/2021	PRASANTA KUMAR RATH-MP	SACHIDANANDA NAYAK
252	10238/2023 WP(C)/14444/2023	KALYAN SARKAR-MP	GYANESWAR SATPATHY
253	10239/2023 WP(C)/14444/2023	KALYAN SARKAR-MP	GYANESWAR SATPATHY
254	10240/2023 WP(C)/21534/2023	M/S.ALTEK SOLUTIONS, BERHAMPUR-MP	UMESH CHANDRA BEHURA
255	10241/2023 WP(C)/21536/2023	BIJAY KUMAR RANA-MP	SUVALAXMI DEVI
256	10242/2023 WP(C)/21537/2023	ASHA MADHURI KISPOTTA-MP	UPENDRA KUMAR SAMAL
257	10243/2023 WP(C)/21538/2023	MAMATA SETHI-MP	BIBHUTI RANJAN MOHANTY
258	10244/2023 WP(C)/15746/2021	BIJAY KUMAR PATRA-MP	SATYAJIT MOHAPATRA
259	10245/2023 WP(C)/21543/2023	DR. DEBASMITA DAS-MP	SAMEER KUMAR DAS
260	10246/2023 WP(C)/17530/2023	BISWARANJAN MOHAPATRA-MP	DIGAMBARA MISHRA
261	10247/2023 WP(C)/21547/2023	NALINI KUMAR KHILAR-MP	KARUNAKAR RATH
262	10248/2023 WP(C)/21552/2023	PINAS DIGAL-MP	SUSANTA KUMAR MISHRA
263	10249/2023 WP(C)/21551/2023	SHANTI GOPAL MEMORIAL TRUST, CUTTACK-MP	ANUP NARAYAN MOHANTY
264	10250/2023 WP(C)/21557/2023	NANDA KISHORE TANDI-MP	NIHAL RATH
265	10251/2023 WP(C)/18129/2016	BHASKAR CH.MOHAPATRA-MP	M/S.SURENDRA NATH PANDA
266	10252/2023 WP(C)/9659/2021	RASHMI RANJAN NAYAK-MP	AVIJIT MISHRA
267	10253/2023 WP(C)/21561/2023	M/S. NISHAKAR NAYAK, JAGATSINGHPUR-MP	ZENISH MARY WALLACE
268	10254/2023 WP(C)/21562/2023	SIBA SANKAR BEHERA-MP	PRASANNA KUMAR SAHOO
269	10255/2023 WP(C)/21566/2023	SABITRI ACHARYA-MP	PRASANTA KUMAR SATAPATHY
270	10256/2023 WP(C)/21565/2023	MURALI BEHERA-MP	SANDIPAN MISHRA
271	10257/2023 WP(C)/21564/2023	BNR EDUCATIONAL AND CHARITABLE TRUST, BBSR-MP	CHITRASEN PARIDA
272	10258/2023 WP(C)/21567/2023	PRATIMA PRADHAN-MP	MAHENDRA KUMAR PRADHAN
273	10259/2023 WP(C)/21570/2023	KALPANA DEEP @ KALPANA KULDEEP-MP	SUDEEP KUMAR SARANGI
274	10261/2023 WP(C)/21573/2023	M/S. PREMIER ROCK PVT. LTD. GURGAON-MP	SATYA SMRUTI MOHANTY
275	10262/2023 WP(C)/21571/2023	PARBATI ROUT-MP	SUDEEP KUMAR SARANGI
276	10263/2023 WP(C)/21575/2023	JAMUNABAI SAHU @ JAMUNA SAHU-MP	SUDEEP KUMAR SARANGI
277	10264/2023 WP(C)/21576/2023	SUKUMAR RAY-MP	ARJUNA CHARANA BEHERA
278	10265/2023	M/S. PREMIER ROCK PVT. LTD. GURGAON-MP	SATYA SMRUTI MOHANTY

279	WP(C)/21577/2023 10266/2023	MANOJ KUMAR JENA-MP	ARJUNA CHARANA BEHERA
280	WP(C)/21579/2023 10267/2023	ANSHUMAN KANUNGO-MP	KARUNAKAR RATH,MR. A.K.PANDEY
281	WP(C)/20579/2022 10268/2023	RAGHUNATH SATPATHY-MP	DAYANANDA MOHAPATRA
282	WP(C)/21578/2023 10269/2023	BHISMA BHOI-MP	ARJUNA CHARANA BEHERA
283	WP(C)/21580/2023 10270/2023	BASANTA KUMAR MISHRA-MP	ASHOK KUMAR SARANGI
284	WP(C)/21581/2023 10271/2023	GOUTIA BHOI @ GAHANTIA BHOI @ GOUNTIA BUDHA MAHANTA-MP	ARJUNA CHARANA BEHERA
285	WP(C)/21583/2023 10272/2023	RENUBALA BHOI-MP	SUDHIR KUMAR MALLICK
286	WP(C)/21584/2023 10273/2023	STEEL AUTHORITY OF INDIA LTD. LODHI ROAD-MP	NIROD KUMAR SAHU
287	WP(C)/21585/2023 10274/2023	P. ANIL KUMAR-MP	MANAS CHAND
288	WP(C)/21589/2023 10275/2023	SAROJ RANJAN BHARATI-MP	DEEPALI MAHAPATRA
289	WP(C)/13195/2023 10276/2023	RAMESH CHANDRA PADHI-MP	NABEEN KUMAR RATH
290	WP(C)/21593/2023 10277/2023	MADHAB DHADA-MP	SANJAY KUMAR DAS
291	WP(C)/22601/2021 10278/2023	BHAIRAB CHARAN PATTANAIAK-MP	ADITYA NARAYAN DAS
292	WP(C)/32067/2022 10279/2023	SAILABALA PATNAIK-MP	
293	WP(C)/37111/2022 10280/2023	DEEPAK KUMAR PATRA-MP	TANMAY MISHRA
294	WP(C)/21600/2023 10281/2023	SUNIL KUMAR MOHANTY-MP	
295	WP(C)/18746/2022 10282/2023	ASHOK KUMAR PRADHAN-MP	NIRANJAN SINGH (1)
296	WP(C)/33191/2021 10283/2023	GAGAN CHANDRA PADHAN-MP	PRADEEP KUMAR SAHOO
297	WP(C)/21606/2023 10284/2023	NALINI KUMAR KHILAR-MP	KARUNAKAR RATH
298	WP(C)/21547/2023 10285/2023	SURESH CHANDRA SAMANTARAY-MP	BHAWANI SANKAR PANIGRAHI
299	WP(C)/20216/2023 10286/2023	GIRIDHARI PRADHAN-MP	
300	WP(C)/19456/2023 10287/2023	SASWATY PRIYADARSHINI SAHOO-MP	LAXMIDHAR DASH
301	WP(C)/21620/2023 10288/2023	M/S. THRIVENI EARTHMOVERS PVT. LTD. KEONJHAR-MP	ASIT KUMAR DASH
302	WP(C)/21626/2023 10289/2023	ODISHA POWER EMPLOYEES UNION, ANANTPUR-MP	BIKASH JENA
303	WP(C)/21630/2023 10290/2023	RAJANIKANTA NAG-MP	BIDESH RANJAN BEHERA
304	WP(C)/21633/2023 10291/2023	BASANTI ROUT-MP	BHASKAR CHANDRA PANDA
305	WP(C)/21638/2023 10292/2023	M/S M B ASSOCIATES, KEONJHAR-MP	SAMBIT RATH
306	WP(C)/21639/2023 10293/2023	SUKANTI SAHOO-MP	ROHIT RANJAN RAY
	WP(C)/21636/2023		